

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through mentioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
4.9.2020					
1.	Bhola Pd. 9430147724	Vijay Kr. Singh	CWJC	Release of vehicle.	To be filed on email-id efilng.phcbih@gov.in
2.	Viveka Nand Singh 9835421373	Raj Kr. Sah	Cr. Misc(A.bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in
3.	Viveka Nand Singh 9835421373	Dhananjay Kr.	Cr. misc(R.bail)	In custody since 09.02.2020	To be Filed through e-portal efilng.ecourts.gov.in
4.	Ashutosh Singh 9835073174	Aditya Kr.	CWJC	Release of vehicle.	To be filed on email-id efilng.phcbih@gov.in
5.	Sourav Suman 8745064263	Ram Prawesh	CWJC	Post retirement benefit.	To be filed on email-id efilng.phcbih@gov.in
6.	Sourav Suman 8745064263	Shahabuddin g	Cr. Misc(R.bail)	In custody since 27.08.2019	To be Filed through e-portal efilng.ecourts.gov.in
7.	Nafisuzzoha 9931880160	Brahmdev Yadav	Cr. Misc(R.bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in
8.	Arjun Pd. 9934007140	Pankaj Pal & Anr.	Cr. Misc (R.bail)	In custody.	To be Filed through e-

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					portal efiling.eco urts.gov.in
9.	Rajni Kant Pandey 9431456407	Kalam Ali	Cr. Misc(A.bail)	Apprehension of arrest.	To be Filed through e- portal efiling.eco urts.gov.in
10.	Ravindra Kr. 6201898771	Barmeshwar Pandey	Cr. Misc(r.bail)	In custody.	To be Filed through e- portal efiling.eco urts.gov.in
11.	Ravindra Kr. 6201898771	Dhan Singh	Cr. Misc(r.bail)	In custody.	To be Filed through e- portal efiling.eco urts.gov.in
12.	Ravindra Kr. 6201898771	Manisha Kri.	Cr. Misc(A.bail)	Apprehension of arrest.	To be Filed through e- portal efiling.eco urts.gov.in
13.	Sanjay Kr. Mishra 9431662148	Sanjay Kr. Pandit	CWJC	Matter relates to stay the order passed under Public Demand Recovery Act.	To be filed on email-id efiling.phc- bih@gov.in
14.	Jagdish Pd. Singh	Bidya Sagar Thakur	CWJC	Service matter.	To be Filed through e- portal efiling.eco urts.gov.in
15.	Manoj Kr. 9334609470	Dharmendra kr. Nirala	Cr. Misc(R.bail)	In custody since 23.05.2020.	To be Filed through e- portal efiling.eco urts.gov.in
16.	Ravindra Kr. 6201898771	Chanda Singh	CWJC	Contract Work matter.	To be filed on email-id efiling.phc- bih@gov.in

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17.	Mukesh Kr. 8986271729	Chanakya College of Education	CWJC	Admission matter	To be Filed through e- portal efiling.eco urts.gov.in
18.	Prabhat Kr. Singh 993401326 7	Bittu Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
19.	Vishal Vikram Rana 947073794 7	Arvind Kr. Singh	CWJC	The matter relates to illegal occupying of Khatiyani land	To be filed on email-id efiling.phc- bih@gov.in
20.	Md. JavedJafar Khan 993992143 3	Brajeshman jhi @ Narayan Manhhi	Cr. Misc. (R.Bail) (POCSO)	In custody since 24.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
21.	Md. JavedJafar Khan 993992143 3	BholaYadav @ RanjeetYada v	Cr. Misc. (R.Bail) (POCSO)	In custody since 23.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
22.	RajiveRanja n Singh 983561311 7	BoudhiMan dal	I.A. in Cr. App. No. (DB) 1281/2018	I.A. for bail	To be filed on email-id efiling.phc- bih@gov.in
23.	JavedJafar Khan 993992143 3	ChotuBajpai	Cr. Misc. (R.Bail)	In custody since 30.10.2019	To be Filed through e- portal efiling.eco urts.gov.in
24.	ShamaSinh a 701813645 4	Nasiruddin	Cr. Misc. (R.Bail)	In custody since 22.02.2020	To be Filed through e- portal efiling.eco urts.gov.in
25.	Rajiv Ranjan Singh	Md. Sikander and Anr.	I.A. in Cr. App. (DB) 579/2015	I.A. for bail	To be filed on email-id efiling.phc-

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	983561311 7				bih@gov.in
26.	Santosh Kr. 776607009 6	Ram BabuYadav and Ors.	Cr. Misc. (A.Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
27.	Santosh Kr. 776607009 6	ChhotuRai @ Deepak Kr.	Cr. Misc. (R.Bail)	In custody since 18.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
28.	Shanti Bhushan Singh 773960031 0	AnujChaudh ary	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
29.	Shanti Bhushan Singh 773960031 0	Ranjit Ray @ Ranjit Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
30.	Shanti Bhushan Singh 773960031 0	Sanjay Sahani And Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
31.	Md. JavedJafar Khan 993992143 3	Dharmendr aPaswan	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
32.	Rajesh Kr. Sharma 993160996 5	Dinesh Prasad	CWJC	Regularization of service	To be Filed through e- portal efiling.eco urts.gov.in
33.	Ravindra Kr. Singh 943132248 2	Kush Kr. Singh and Ors.	Cr. Writ Case	For quashing of FIR	To be Filed through e- portal

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					efiling.eco urts.gov.in
34.	Rajiv Ranjan Singh 983561311 7	Md. Sikander and Anr.	I.A. In Cr. App(DB) No. 579/2015	I.A. for Bail	To be filed on email-id efiling.phc- bih@gov.in
35.	Alok Kr. Alok 933414997 1	Siku Kr.	Cr. Misc. (R.Bail)	In custody since 02.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
36.	Akhauri Kamal KisoreSaha y 943143639 5	Amar Kr. @ Munshi	Cr. Misc. (R.Bail)	In custody since 29.01.2020	To be Filed through e- portal efiling.eco urts.gov.in
37.	Akhauri Kamal KisoreSaha y 943143639 5	Md. Nazin @ DabluMukhi a	Cr. Misc. (R.Bail)	In custody since 19.11.2018	To be Filed through e- portal efiling.eco urts.gov.in
38.	Amit Shrivastava 943048807 3	Netflix Entertainm ent Services India LLP	Civil Misc. App.	Appellant has been restrained from streaming an episode and the trailer on Mr. Subrata Toy as part of its four episodic Documentary series titles as 'Bad Boy Billionaires'	To be filed on email-id efiling.phc- bih@gov.in
39.	Md. Imteyaz Ahmad 938641681 6	Daya Ram Rai and Ors.	I.A. In Cr. App (DB) No. 586/2016	I.A. for bail	To be filed on email-id efiling.phc- bih@gov.in
40.	Md. Imteyaz Ahmad 938641681 6	BrijnandanC haudhary	I.A. In Cr. App (DB) No. 171/2019	I.A. for bail	To be filed on email-id efiling.phc- bih@gov.in

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41.	Md. Imteyaz Ahmad 9386416816	Mahesh Das	I.A. In Cr. App (DB) No. 904/2017	I.A. for bail	To be filed on email-id efiling.phc-bih@gov.in
42.	Anshuman 9431045259	Prabhakar Thakur and Ors.	CWJC	Petitioner's ancestral land is being disposed by the respondent forcefully without any notice	To be filed on email-id efiling.phc-bih@gov.in
43.	Siddharth Harsh 9431844227	Pawan Kr.	I.A. In Cr. App. No. 418/2018 (SJ)	I.A. for bail	To be filed on email-id efiling.phc-bih@gov.in
44.	Siddharth Harsh 9431844227	Prasoon Pan kaj	Cr. Misc. (A.Bail)	Apprehension of arrest	To be filed on email-id efiling.phc-bih@gov.in
45.	Ranjeet Chobey 9973024280	Nityanand Singh	CWJC	Matter relates to No Confidence Motion	To be filed on email-id efiling.phc-bih@gov.in
46.	Rajiv Ranjan Singh 9835613117	Not Legible	Not legible	I.A. for bail	To be filed on email-id efiling.phc-bih@gov.in
47.	Bhaskar Shankar 9430510969	Sujit Kr. Chaudhari	Cr. App. 2592/2018 (SJ)	I.A. for bail	To be filed on email-id efiling.phc-bih@gov.in
48.	Chandra Shekhar Anand 9304656285	Sujit Kr. @ Sujit Kr. Rai	Cr. Misc. (A.Bail)	Modification application	To be filed on email-id efiling.phc-bih@gov.in
49.	Md. Javed Jafar Khan 9939921433	Upendra Yadav	Cr. Misc. (R.Bail)	In custody since 10.02.2020	To be Filed through e-portal efiling.ecourts.gov.in
50.	Shashi Bhusan Singh 9835231146	Manoj Kr. Mishra and Ors.	CWJC	Promotion matter	To be filed on email-id efiling.phc-bih@gov.in

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51.	Pramod Kr. Sinha 9431884934	Bimla Devi and Anr.	F.A. No. 88/2011	For filing I.A.	To be Filed through e-portal efilng.eco urts.gov.in
52.	Rajeev Ranjan 9631693394	BittuKumari	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
53.	Jitendra Kumar Singh 9973629597	Styadeo Prasad Yadav	CWJC	For direction of payment of insurance amount	To be Filed through e-portal efilng.eco urts.gov.in
54.	Ganesh Sharma 6200671445	Krishn Kumar	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
55.	Ganesh Sharma 6200671445	JitendraOjha	A. Bail (Bihar Prohibition and Excise Amendme nt Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
56.	Ganesh Sharma 6200671445	Ravi Kumar	R. Bail	Petitioner is in custody since 21.03.2018	To be Filed through e-portal efilng.eco urts.gov.in
57.	Md. AtaulHaque 9835082113	Kausar Ali	R. Bail	Petitioner is in custody (Petitioner is aged about 67 years)	To be Filed through e-portal efilng.eco urts.gov.in
58.	Nafisuzzoha 9931880160	Abu Basar @ Abu Nasar	R. Bail (Excise Act)	Petitioner is in custody	To be Filed through e-portal efilng.eco

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					urts.gov.in
59.	SatyendraP andey 983528785 8	Jyoti Joshi	CWJC	For challenging the final merit list with regard to the appointment of the Civil Judge in pursuance of the 30 th Bihar Judicial Service Examination on the ground of the 36 th reserve category candidates have been included in the merit list of the unreserved category candidates.	To be filed on email-id efilings.phc-bih@gov.in
60.	Zeyaul Hoda 943149186 9	Md. Barkat and others	A. Bail	All the family members including the women have been made accused and they are apprehending their arrest	To be Filed through e-portal efilings.eco urts.gov.in
61.	Surendra Kumar Choubey 933463151 2	Satish Kumar	A. Bail	Petitioner is a shopkeeper of Roshni Enterprises and he had already applied equipment i.e., pipe, tap etc., of Nal-JalYojana to concerned ward member and received the cheque of aforesaid materials but ward member	To be Filed through e-portal efilings.eco urts.gov.in

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				filled a false case alleging the non-completion of concerned work although the petitioner was not assigned any work. All the family members are suffering from starvation. (Petitioner is apprehending his arrest)	
62.	Suraj Kumar 9097002376	MithunChaudhary	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efiling.eco.courts.gov.in
63.	Abhinav Shrivastava 9234875442	Md. Mustakim and others	CWJC	Petitioners have been continuously discharging duties against different Class-IV posts in the services of State Information Commission for a period of over 12 to 14 years. All of a sudden, the petitioners are now not being allowed to discharge their respective duties and as such, they are even not being allowed to mark their attendance and as such, payment of	To be filed on email-id efiling.phc-bih@gov.in

				their salaries would be stopped.	
64.	Ranjit Kumar Singh 9430891943	Mamta Kumari	CWJC	The claim of the petitioner relates to selection and appointment in the Social Welfare Department of the Government of Bihar.	To be Filed through e-portal efilng.eco urts.gov.in
65.	Manish Chandra Gandhi 9852475451	Amarjeet Tiwari	R. Bail (Excise Act) (Arms Act)	Petitioner is in custody	To be Filed through e-portal efilng.eco urts.gov.in
66.	Manish Chandra Gandhi 9852475451	Anuj Mahto	R. Bail	Petitioner is in custody	To be Filed through e-portal efilng.eco urts.gov.in
67.	Manish Chandra Gandhi 9852475451	Bikki Kumar and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act) (Arms Act)	Apprehension of arrest (Petitioners are very poor persons)	To be Filed through e-portal efilng.eco urts.gov.in
68.	Manish Chandra Gandhi 9852475451	Chnadra Prakash Mahto @ Chandra Mohan Mahto	R. Bail (Tied-up)	Petitioner is in custody since 15.06.2016	To be Filed through e-portal efilng.eco urts.gov.in
69.	Manish Chandra Gandhi 9852475451	Aftab Alam and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
70.	Manish Chandra Gandhi 9852475451	Sonu Kumar @ Rohit Kumar	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act) (Arms Act)	Apprehension of arrest (Petitioner is very poor person)	To be Filed through e-portal efilng.eco

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			Act)		urts.gov.in
71.	Manish Chandra Gandhi 9852475451	Mithilesh Singh	R. Bail	Petitioner is in custody since 18.05.2020	To be Filed through e-portal efiling.eco urts.gov.in
72.	Manish Chandra Gandhi 9852475451	Rakesh Kumar and another	A. Bail	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
73.	Manish Chandra Gandhi 9852475451	Ravi Kumar	R. Bail (Excise Act)	Petitioner is in custody since 08.06.2020	To be Filed through e-portal efiling.eco urts.gov.in
74.	Manish Chandra Gandhi 9852475451	Deepak Kumar	CWJC (D.B.) (Excise Act)	Release of vehicle	To be filed on email-id efiling.phc-bih@gov.in
75.	Ranjit Kumar Singh 9430891943	Shiv Darshan Singh	CWJC (P.I.L)	P.I.L for removal of encroachment from public road	To be Filed through e-portal efiling.eco urts.gov.in
76.	Chandra Shekhar Anand 9304656285	Rakesh Kumar Paswan	CWJC (EC Act)	Petitioner begs to challenge the selection of Satyendra Singh for P.D.S. license.	To be Filed through e-portal efiling.eco urts.gov.in
77.	Mukesh Kumar Jha 9430062411	Md. Afroz @ Gabbar	R. Bail (NDPS Act)	Petitioner is in custody since 04.05.2020	To be Filed through e-portal efiling.eco urts.gov.in
78.	Ugranath Mallik 9430965545	The Maharana Pratap College, Mohania and others	CWJC	Petitioners want to file a writ of Mandamus directing/ commanding the	To be Filed through e-portal efiling.eco urts.gov.in

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				Respondents Board to consider its own recommendation for granting permanent affiliation of Intermediate Commerce Faculty of the College.	
79.	NavjotYeshu 9934227714	Kanhaiya Das	CWJC	Respondents have cancelled the work which was given to the petitioner's company after tender for deputing the labours in Munger Municipal Corporation on the ground which was not the part of the agreement and the Performance Security of Rs.5,00,000/- has also been withheld.	To be filed on email-id efilings.phc-bih@gov.in
80.	NavjotYeshu 9934227714	Dilip Kumar Choudhary	CWJC	Respondents have included the name of the petitioner in the list of ineligible candidates for appointment to the post of Assistant Professor by not treating the degree of Labour and Social Welfare equal to Industrial	To be filed on email-id efilings.phc-bih@gov.in

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				Relations and Personnel Management which is just contrary to the notification issue in this regard. If this application is not heard then the respondents will proceed with the selection process and the petitioner will be debarred from appointment even though he fulfills all the requisite qualifications.	
81.	NavjotYeshu 9934227714	Md. Sahid Ahmad	L.P.A.	Petitioner seeks permission to file the L.P.A. against the order dated 05.03.2020 passed in CWJC No. 3053 of 2020	To be filed on email-id efiling.phc-bih@gov.in
82.	Mr. Dhananjay Kumar Tiwary. 9430246748.	Mr. Krishna Singh.	To file Cr. Misc. (R.Bail).	Permission may be granted for filing A.Bail because the petitioners are falsely been implicated in this case the police is threatening the petitioner.	To be Filed through e-portal efiling.ecourts.gov.in

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83.	Mr. Dhananjay Kumar Tiwary. 9430246748.	<u>Mr. Suraj Kumar.</u>	To file Cr. Misc. (R.Bail).	Petitioner is in judicial custody.	To be Filed through e-portal efilng.eco urts.gov.in
84.	<u>Mr. Santosh Kumar.</u> 7766070096.	Mr. Satya Narayan Rai.	To file Cr. Misc. (R.Bail).	Petitioner is apprehends their arrest.	To be Filed through e-portal efilng.eco urts.gov.in
85.	Mr. Dhananjay Kumar Tiwary. 9430246748.	Mr. Ravi Kumar.	To file Cr. Misc. (A.Bail).	Permission may be granted for filing A.Bail because the petitioner is falsely been implicated in this case the police is threatening the petitioner.	To be Filed through e-portal efilng.eco urts.gov.in
86.	Mr. Binay Kumar Singh. 9204338671	<u>Angoor @ Manullah @ Manullah</u>	To file Cr. Misc. (R.Bail).	This case is being filed for R.Bail of toe petitioner in connection with Barauli P.S. Case No. 120/2019.	To be Filed through e-portal efilng.eco urts.gov.in
87.	Mr. Lal Babu Singh. 9430890430	Mr. Awadhesh Prasad.	To file Cr. Misc. (A.Bail).	The petitioner apprehends arrest.	To be Filed through e-portal efilng.eco urts.gov.in

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88.	Mr. Lal Babu Singh. 9430890430	Mr. Anju @ Anju Singh @ Anju Kumari.	To file Cr. Misc. (A.Bail).	The petitioner apprehends arrest.	To be Filed through e-portal efilng.eco urts.gov.in
89.	Mr. Arvind Kumar. 9334428381.	Mr. Suresh Manjhi @ Suresh kumar.	To file Cr. Misc. (R.Bail).	Petitioner is a Govt. Employee in Circle Officer, Chanan Block under Dist. Lakhisarai.	To be Filed through e-portal efilng.eco urts.gov.in
90.	Mr. Amit Srivastava. 9430488073.	Mr. Suresh Yadav.	To file Cr. Misc. (R.Bail).	Petitioners are in custody since 16.03.2020.	To be Filed through e-portal efilng.eco urts.gov.in
91.	Mr. Amresh Kumar Sinha. 9308109507.	Mr. Nagmani Kumar.	To file Cr. Misc. (A.Bail).	The petitioner is apprehending his warrant of arrest.	To be Filed through e-portal efilng.eco urts.gov.in
92.	Mr. Radha Mohan Singh. 9472244412.	Mr. Budh Ram.	To file Cr. Misc. (R.Bail).	Petitioner is in judicial custody since 20.07.2019.	To be Filed through e-portal efilng.eco urts.gov.in
93.	Mr. Leelawti Kumari. 9835274022.	Mr. Sonu Kumar	To file Cr. Misc. (R.Bail).	Kindly grant permission of file R.Bail of petitioner above named who is in custody since 07.06.2020.	To be Filed through e-portal efilng.eco urts.gov.in

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94.	Nafisuzzoh a. 993188016 0.	Md. Sabir Alam.	To file Cr. Misc. (R.Bail).	Kindly allow to the file A.Bail . Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
95.	Mr. Shashi Bhushan Kumar. 943166258 0.	<u>Mr. Umesh Narayan Rai.</u>	To file Cr. Misc. (R.Bail).	For filing of Bail. Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
96.	Smt. Leelawati Kumari. 983527402 2.	Mr. Tunnu Kumar.	To file Cr. Misc. (R.Bail	Petitioner is in custody since 23.03.2020. Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
97.	Mr. Krishna Kant Singh. 983549568 1.	Arbaz Khan.	To file Cr. Misc. (R.Bail	Petitioner is in custody.	To be Filed through e- portal efiling.eco urts.gov.in
98.	Mr. Krishna Kant Singh. 983549568 1.	Mr. Ashok Prasad.	To file Cr. Misc. (R.Bail	Petitioner is in custody.	To be Filed through e- portal efiling.eco urts.gov.in
99.	Mr. Krishna Kant Singh. 983549568 1.	Mr. Dilip Kumar Singh@ Bhulawan Singh.	To file Cr. Misc. (A.Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.eco urts.gov.in

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100	Mr. Krishna Kant Singh. 9835495681.	Mr. Dharmendra Chaurasia.	To file Cr. Misc. (R.Bail).	Petitioner is in custody.	To be Filed through e-portal efilng.eco urts.gov.in
101	Mr. Saurav Suman. 8745064263.	Mr. Suman Wishwas.	To file Cr. Misc. (R.Bail)	That an R.Bail application was filed vide email dated:- 22.08.2020. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
102	Nafisuzzoha. 9931880160	Mr. Prem Shankar Kumar Srivastava.	To file Cr. Misc. (A.Bail)	Kindly allow to the file A.Bail. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
103	Ansul. 8084908156.	Mr. Ram Ayodhya Singh.	To file Cr. Misc. (R.Bail)	<i>The matter was mentioned on 01.06.2020. the same was permitted.</i> Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
104	Pramod Kumar Singh 9934991146	Surendra Sahni	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in

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105	Sandip Kumar Gautam 9471864665	Nand Kishore kumar @ Nand Kishore Kumar @ lakariya	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
106	Sandip Kumar Gautam 9471864665	Sachin Kumar @ Sachin Kumar Singh	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
107	Sandip Kumar Gautam 9471864665	Pappu Mahto	To file Cr. Misc. (R.Bail)	Petitioner is in custody. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
108	Rajesh Kumar Jha 9835449507	Bharat Kumar Choudhary @ Bharat Kumar	To file Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
109	Nafisuzzoha 9971880160	Vicky Kumar @ Shubham Kumar	To file Cr. Misc. (R.Bail)	Petitioner is in custody. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
110	Nafisuzzoha 9971880160	Prem Shankar Srivastava	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
111	Rajeev Nayan	Khadhdhari Singh @	To file Cr. Misc.	Petitioner is	To be Filed

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	943083054 3	khadag Dhari Singh	(R.Bail	in custody. Not in prescribed format.	through e- portal efiling.eco urts.gov.in
112	Raj Kumar Sinha 983529090 3	Tuntun Mahto	To file Cr. Misc. (R.Bail	Custody since 18.7.2020 Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
113	Sharda Nand Mishra 943045091 5	Ranjit Kumar @ Ranjit Paswan	To file Cr. Misc. (R.Bail	Custody since 30.8.2020 Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
114	Sharda Nand Mishra 943045091 5	Devi lal Sahni	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
115	Ranjan Kumar Jha 900654760 3	Amit Gupta @ Amit	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
116	Ranjan Kumar Jha 900654760 3	Mithun Mehtar	To file Cr. Misc. (R.Bail)	Petitioner is in custody Not in prescribed format.	To be Filed through e- portal efiling.eco urts.gov.in
117	Sharda	Braj	To file Cr.	Apprehension	To be

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	Nand Mishra 9430450915	Mohan Sahani @ Braj Mohan Sahani & others	Misc. (A.Bail)	of arrest Not in prescribed format.	Filed through e-portal efilng.eco urts.gov.in
118	Sharda Nand Mishra 9430450915	Umesh Bhagat	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
119	Sharda Nand Mishra 9430450915	Mewalal Sahani & others	To file Cr. Misc. (A.Bail)	Apprehension of arrest Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
120	Kumar Kamal Nayan 9334420164	Rajesh Kumar Singh @ Rajesh Singh & other	To file Cr. Misc.	Petitioner no 2 has already lodged a case against the information and his family. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
121	Uday Kumar 9431437186	Ranjeet Ray	To file Cr. Misc. (R.Bail)	Petitioner is in custody since 6.3.2020 Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
122	Kumar	Gorelal	To File	Appellant is	To be

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	Kamal Nayan 9334420164	Singh @ Gorelal	Cr. App SJ	the only member of his family. Not in prescribed format.	Filed through e-portal efilng.eco urts.gov.in
123	Pranaya Shankar Sinha 9835490567	Suraj Kumar & Bhura Paswan	To file Cr. Misc. (R.Bail)	Petitioner is in custody and petitioner are only son of his parents and care taker. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
124	Mr. Sourendra Pandey. 9431015569.	Fazlur Rahman.	To file CWJC.	The petitioner is an election Mukhiya of Gram Panchayat Kabariya under purnia Dist. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
125	Mr. Pranav Kumar Jha. 9473446323.	Mr. Sanjay Kumar No.2.	<u>To file CWJC.</u>	Permission for filing new Writ Application. The matter release to dismissal of petitioner. Not in prescribed	To be Filed through e-portal efilng.eco urts.gov.in

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				format.	
126	Mr. Prabhakar Singh. 8409299998	Rajmatiya Devi @ Rajwanti Devi.	To file CWJC.	Petitioner is the wife of the deceased husband who died in the year 2019 who has retired as constable, Bihar Police in the year 2004. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
127	Mr. Rajiv Ranjan Kumar Pandey. 8210270372.	Mr. Ram Parvesh Ram.	To file CWJC.	Govt. Land is mainly used for road for the entire area has been encroached resultant drainage system of the said raoad has also blocked . Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
128	Mr. Prabhat Ranjan. 9934089894.	Mr. Rattan Lal Jain.	To file CWJC.	At present not required as permission to e file is being sought for . Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in

129	Mr. Prabhat Ranjan. 9934089894.	Maruti Traders.	To file CWJC.	At present not required as permission to e file is being sought for . Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
130	Mr. Prabhat Ranjan. 9934089894.	Mr. Binod Kumar Saw.	To file CWJC	At present not required as permission to e file is being sought for . Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
131	Mr. Shashi Bhushan Kumar. 9431662580.	Mr. Suresh Singh.	To file CWJC.	For filing of writ petition, petitioner is panchayat Secreatary, and his two increment has been stopped due to punishment order. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
132	Ritika Rani. 9113761849.	Mr. Vimlesh Vibhuti Ranjan.	To file CWJC.	The petitioner has been working as Assistant Professor on contract basis since December 1996 in MIT Muzaffarpur. Not in	To be Filed through e-portal efilng.eco urts.gov.in

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				prescribed format.	
133	Mr. Ravi Ranjan. 8969238596.	Smt. Rita Devi.	To file CWJC.	Writ petitioner who is a pramukh of suppi block panchayat samiti in sitamarhi District is struck in Saran District. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
134	Onkar Kumar 9122887674/8210649562	Abrar Alam	To file CWJC	Termination Matter.	To be Filed through e-portal efilng.eco urts.gov.in
135	Ashok Kumar Singh 9430602680	Kesar Paswar	To file CWJC	For Quashing the memo issued by Learned A.D.M., Patna. Not in prescribed format.	To be Filed through e-portal efilng.eco urts.gov.in
136	Ram Kishore Singh 8210347638	Awdhesh Manghi	To file CWJC	Petitioner is a dealer under the public distribution system and his liscense for running a	To be Filed through e-portal efilng.eco urts.gov.in

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				fair price shop has been cancelled. Not in prescribed format.	
137	Dinesh Prasad Verma 9431409445	Sanjay Kumar	To file CWJC	Petitioner is indira Aawas Sahayak & his contract has been cancelled. Not in prescribed format.	To be Filed through e-portal efilimg.ecourts.gov.in
138	Abhinav Srivastava 9234875442	Md. Mustakim & other	To file CWJC	Termination Matter. Not in prescribed format.	To be Filed through e-portal efilimg.ecourts.gov.in
139	Bishwajeet Singh 9431421254	Ajay Kumar Choudhary	To file CWJC	Release of vechile. Not in prescribed format.	To be Filed through e-portal efilimg.ecourts.gov.in
140	Bishwajeet Singh	Pankaj Kumar	To file CWJC	For C.B.I. investigation	To be Filed

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	943142125 4	Singh	P.I.L	matter. Not in prescribed format.	through e-portal efiling.eco urts.gov.in
141	Anjani Prasad Singh	Nawal Kishore Paswan & others	To file M.J.C.	In the present case the authority concern has set over the matter since 5.8.2019 and the petitioners have been facing starvation due to their salary has been stopped. Not in prescribed format.	To be Filed through e-portal efiling.eco urts.gov.in
142	Bishwajeet Kumar 943142125 4	Babuni Devi & others		For filing Supplementary affidavit.	To be filed on email-id efiling.phc-bih@gov.in

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Mentioning with regard to urgent hearing of pending R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
04.09.2020					
1.	Ashok Kumar, 9955554879	Ram Ayodhya Rawat & Others	EC-BRHC99- 15731/2020		Not considered for the present
2.	Satyendra Rai, 7979028012	Ravindra & Anr.	Token No. 24228/2020		Not considered for the present
3.	Murli Dhar, 9431683301	Kamlesh Kumar	Cr. App. (SJ) No. 4649/2019 (R.bail)	In custody since 12.07.2019	Not considered for the present
4.	Mukesh Kumar 1, 9934613419	Dablu Kahar @ Rajnesh Kr. Ranjan	Cr. App. (SJ) No. 878/2020 (R.bail)	In custody since 09.08.2018	Not considered for the present
5.	Kanhaiya Jee Tiwary, 9661461725	Satendar Kumar	Token No. 13692/2020		Not considered for the present
6.	Kanhaiya Jee Tiwary, 9661461725	Ramji Singh	Token No. 19683/2020 (A.bail)	Apprehension of arrest	Not considered for the present
7.	Poonam Shrivastava, 9852609964	Subodh Kumar @ Subodh Rai & Ors.	EC-BRHC99- 5632/2020 (A.bail)	Apprehension of arrest	Not considered for the present
8.	Ram Narayan Mahto, 9835680334	Bhola Mahto	EC-BRHC99- 13807-2020 (A.bail)	Apprehension of arrest	Not considered for the present
9.	Dhananjaya Nath Tiwari, 9430073833	Hari Shankar Ram	EC-BRHC99- 13516/2020 (A.bail)	Apprehension of arrest	Not considered for the present
10.	Raju Kumar, 9304741053	Lakhindra Sahni	EC-BRHC99- 14560-2020 (R.bail)	In custody	Not considered for the present

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11.	Md. Imteyaz Ahmad, 9386416816	Chandravir Rai & Others	Cr. App. (DB) No. 45/2020 (R.bail)	In custody since 20.12.2019	Not considered for the present
12.	Raghav Prasad, 9431624830	Dharmendra Baitha	Cr. Misc. No. 18306/2020 (R.bail)	In custody	Not considered for the present
13.	Pravin Kumar, 9431442238	Rajendra Yadav & Others.	Cr. App. (DB) No. 75/2020 (R.bail)	In custody since 17.12.2019	Not considered for the present
14.	Kunal Tiway, 9955238577	Shambhu Kr. Yadav	Cr. App. (SJ) No. 1362/2020 (R.bail)	In custody since 09.12.2019	Not considered for the present
15.	Malay Kr. Choudhary, 9934445810	Jatashankar Singh	Cr. Misc. No. 21218/2020 (A.bail)	Apprehension of arrest	Not considered for the present
16.	Sanjay Kr. Sharma, 9431624425	Jagdish Pandit	Cr. Misc. No. 29090/2020 (R.bail)	In custody since 11.04.2020	Not considered for the present
17.	Raju Kumar, 9304741053	Lakhindra Sahni	EC-BRHC99-14560-2020 (R.bail)	In custody	Not considered for the present
18.	Sanjay Prasad, 9955171144	Harinandan Rajbanshi	EC-BRHC99-05746-2020 (A.bail)	Apprehension of arrest	Not considered for the present
19.	Arbind Kr. Singh, 9430889614	Suganti Devi & Ors.	EC-BRHC99-13398-2020		Not considered for the present
20.	Pankaj Kumar, 9102949888	Vikram Kumar	EC-BRHC99-14691-2020 (A.bail)	Apprehension of arrest	Not considered for the present
21.	Md. Imteyaz Ahmad, 9386416816	Rakesh Kumar	Cr. App (DB) No. 62/2020 (R.bail)	In custody since 11.12.2015	Not considered for the present
22.	Indrajeet Bhushan,	Raju Kr. Paswan	EC-BRHC99-09810-2020	In custody since	Not considered

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	9931174488		(R.bail)	17.06.2020	for the present
23.	Devendra Kumar, 9431094447/ 9931288907	Anil Kumar	Cr. Misc. No. 24147/2020 (R.bail)	In custody	Not considered for the present
24.	Ranjit Kr. Yadav, 9473343266/ 9006619732	Bhushan Yadav	Cr. App. No. 1189/2019 (DB) (R.bail)	In custody since 05.08.2020	Not considered for the present
25.	Abhishek Kumar 7004252128	Shobha Devi & Ors.	EC BRHC99- 15546/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
26.	Abhishek Kumar 7004252128	Daresh Kumar	EC BRHC99- 15550/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
27.	Dheeraj Kumar 7488569423	Bhutnath Kumar & Anr.	EC BRHC99- 14665/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
28.	Pusupendra Kumar Singh 7903909029	Meena Devi	Token No.25057/2020 (A.Bail)	Apprehension of arrest.	Not considered for the present
29.	Prithivi Raj Singh 9431887360	Sanjay Sahni	Cr. Misc. No.61607/2019 (A.Bail)	Apprehension of Arrest	Not considered for the present
30.	Ranjay Kumar Patel 8935900716	Pintu Yadav	Token No.28358/2020 (A.Bail)	Apprehension of arrest.	Not considered for the present
31.	Pradeep Kumar Sinha 9835230403	Ram Sohag Kumar Yadav	Cr. Misc. No.26141/2020 (A.Bail)	Apprehension of Arrest	Not considered for the present
32.	Abhishek Kumar 7004252128	Tuntun Paswan	EC BRHC99- 15347/2020 (R. Bail)	In custody since 19.03.2020	Not considered for the present
33.	Abhishek Kumar 7004252128	Chandrakala Devi & Ors.	EC BRHC99- 14605/2020 (R. Bail)	In custody since 31.03.2020	Not considered for the present
34.	Abhishek Kumar 7004252128	Anita Devi	EC BRHC99- 15084/2020 (R. Bail)	In custody since 31.03.2020	Not considered for the present

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35.	Abhishek Kumar 7004252128	Ranjeet Sahani @ Jitu Sahani	EC BRHC99-15339/2020 (R. Bail)	In custody since 08.06.2020	Not considered for the present
36.	Abhishek Kumar 7004252128	Munna Kumar	EC BRHC99-15335/2020 (R. Bail)	In custody since 16.01.2020	Not considered for the present
37.	Devendra Kumar 9431094447	Bela Sahni @ Ramishwar Sahni	Cr. Misc. No.22042/2020 (R.Bail)	In custody	Not considered for the present
38.	Dr. Anshuman 9431045259	Babul Kumar	EC BRHC99-16189/2020 (R. Bail)	In custody since 21.03.2016	Not considered for the present
39.	Raghav Prasad 9431624830	Kanhaiya Sah & Ors.	Token No.Cr. Misc. No.27399/2020 (R. Bail)	In custody since 08.01.2020	Not considered for the present
40.	Ranjit Kumar Yadav 9473343266 9006619732	Rajeev Kumar @ Rajeev Yadav	EC BRHC99-14697/2020 (R. Bail)	In custody since 07.04.2020	Not considered for the present
41.	Siddhartha Prasad 9934778779	Sumit Kumar @ Sumit Kumar Jaiswal	Cr. Misc. No.22537/2020 (R.Bail)	In custody since 02.02.2020	Not considered for the present
42.	Nilesh Kumar 9431442238	Kailash Kushwaha & Ors.	Cr. Appeal(DB) No.215/2018	In custody since 02.12.2014.	Not considered for the present
43.	Ranjit Kumar Yadav 9473343266 9006619732	Anil Kumar Singh @ Anil Singh	EC BRHC99-14036/2020 (R. Bail)	In custody since 20.02.2020	Not considered for the present
44.	Pusupendra Kumar Singh 7903909029	Ramakant Kumar	EC BRHC99-07089/2020 (R. Bail)	In custody since 15.03.2020	Not considered for the present
45.	Pusupendra Kumar Singh 7903909029	Sandeep Kumar @ Rajen	Cr. Misc. No.11112/2020 (R.Bail)	In custody	Not considered for the present
46.	Siddhartha Prasad 9934778779	Ajay Kumar Jaiswal	Cr. Misc. No.25549/2020 (R.Bail)	In custody since 27.02.2020	Not considered for the present
47.	Ranjan Kr Jha Mob. Not	Rahul Kr	Cr. Misc ECRHC99-	Father of the petitioner is	Not

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	given		13776/2020	serious	considered for the present
48.	Pushpendra Kr. Singh 7903909029	Umesh Rai	ECBRHC99-14463/2020	Wife of the petitioner is ill	Not considered for the present
49.	Bimlesh Kr. Jha 9334129928	Visky Singh @ Vicky Kr. Singh	EC-BRHC99-13197-2020 (R.Bail)	In custody since 21.06.2020	Not considered for the present
50.	Neeaj Kr. 99390023279	Jagdish Pandey and Ors.	EC-BRHC99-14738-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
51.	Prem Kr. 9431661620	PappuSah	T. No. 26818/2020 (R.Bail)	In custody since last month	Not considered for the present
52.	Prem Kr. 9431661620	Deorant Kr.	EC-BRHC99-22835-2020 (R.Bail)	In custody since last month	Not considered for the present
53.	Prem Kr. 9431661620	Ajay Yadav	T. No. 26798/2020 (R.Bail)	In custody since last month	Not considered for the present
54.	Yugal Kishore 8271867733	Abhishek Kr.	T. No. 25924/2020 (R.Bail)	In custody since last 6 months	Not considered for the present
55.	Yugal Kishore 8271867733	Ajay Saw @ Ajay Kr. Gupta	T. No. 23715/2020 (R.Bail)	In custody since last 19.05.2020	Not considered for the present
56.	Yugal Kishore 8271867733	Amarjeet Paswan	EC-BRHC99-06824-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
57.	Ravindra Kr. 6201898771	Anil Singh	T. No. 10417-2020 (R.Bail)	In custody	Not considered for the present
58.	Hans Lal Kr. 9431403756	Asaraph Rain @ Asaraph Ali Rain	EC-BRHC99-16060-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
59.	Raj Shekhar 9934027300	Ram Babu Ram	T. No. 26665-2020 (R.Bail)	In custody since long	Not considered for the present
60.	Raj Shekhar	Suresh Das	T. No. 27507-	In custody	Not

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	9934027300		2020 (R.Bail)		considered for the present
61.	Raj Shekhar 9934027300	Jagdish Das and Ors.	T. No. 29002- 2020 (R.Bail)	In custody	Not considered for the present
62.	RajiveRanjan Singh 9835613117	Bikki	EC-BRHC99- 16246-2020 (R.Bail)	In custody since 03.03.2020	Not considered for the present
63.	KumariSujata sinha 9905656993	Bikki Kumar	EC-BRHC99- 15865-2020 (R.Bail)	In custody since 06.09.2019	Not considered for the present
64.	Ashok Kr. Jha 9835213278	Chandeshwa r Singh	Cr. Misc. T. No. 21978- 2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
65.	Ashok Kr. Jha 9835213278	Shankar Khalifa	Cr. Misc. T. No. 21916- 2020 (A.Bail)	Petitioner is a patient of chronic disease, for filing supplementa ry affidavit	Not considered for the present
66.	RajiveRanjan Singh 9835613117	Chandrashek harMandal and Anr.	EC-BRHC99- 16252-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
67.	RajiveRanjan Singh 9835613117	Deepak Kr.	EC-BRHC99- 16245-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
68.	Umesh Kr. Singh 9835485960	Dinesh Yadav	EC-BRHC99- 16256-2020 (R.Bail)	In custody since 06.03.2020	Not considered for the present
69.	Satish Kr. Sinha 7903218185	Pintu Kr.	T. No. 25893- 2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
70.	Satish Kr. Sinha 7903218185	Ranjeet Singh @ Mehta Jee	T. No. 27458- 2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
71.	Satish Kr. Sinha 7903218185	Ajay @ ArjunPaswan	Not legible (R.Bail)	In custody	Not considered for the present
72.	Satish Kr. Sinha	Krishna Kr.	T. No. 25897- 2020 (R.Bail)	In custody	Not considered

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	7903218185				for the present
73.	RajiveRanjan Singh 9835613117	GaijaniRanjan	EC-BRHC99-16241-2020 (R.Bail) (Excise Act)	In custody since 24.06.2020	Not considered for the present
74.	Ashwini Kr. Rai 8709174716	Suresh Chaudhari	Cr. Misc. No. 26304-2020 (A.Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
75.	Ashwinin Kr. Rai 8709174716	Asha Devi	EC-BRHC99-06074-2020 Not legible	Apprehension of arrest	Not considered for the present
76.	BabuNandan Prasad 9123298710	Ranjan Kr.	EC-BRHC99-12081-2020 (R.Bail)(Tied Up matter)	In custody since 20.08.2019, co-accused have been granted bail	Not considered for the present
77.	BabuNandan Prasad 9123298710	Raj Keshwar Singh	EC-BRHC99-12509-2020 (R.Bail)(Tied Up matter)	In custody since 22.03.2018, co-accused have been granted bail	Not considered for the present
78.	BabuNandan Prasad 9123298710	ShobhaKumari	EC-BRHC99-097581-2020 (A.Bail)(Tied Up matter)	Apprehension of arrest	Not considered for the present
79.	BabuNandan Prasad 9123298710	Lilawati Devi @ Gitawali Devi	EC-BRHC99-09779-2020 (A.Bail)(Tied Up matter)	Apprehension of arrest	Not considered for the present
80.	Chetan Kr. 9934872358	MalhuChaurasia @ MalhuMagta	EC-BRHC99-16296-2020 (A.Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
81.	Birendra Kr. Singh 9523110555	Janardan Singh @Janardan Prasad Singh	Cr. App. No. 36/2020 (DB) (R.Bail)	In custody since 30.11.2019	Not considered for the present
82.	Birendra Kr. Singh 9523110555	Chanda Devi and Anr.	Cr. App. No. 1307/2019 (DB) (R.Bail)	In custody since 30.08.2019	Not considered for the present
83.	Md. AtaulHaque	Ainul Ansari	EC-BRHC99-12537-2020	Apprehension of arrest	Not considered

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	9835082113		(A.Bail)		for the present
84.	BabuNandan Prasad 9123298710	MantuSonkar @ Mantu Kr.	EC-BRHC99-09481-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
85.	BabuNandan Prasad 9123298710	ShobhaGiri	T. No. 27486-2020 (R.Bail)	In custody since 09.01.2020	Not considered for the present
86.	BabuNandan Prasad 9123298710	Rabi Singh	T. No. 26497-2020 (A.Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
87.	BabuNandan Prasad 9123298710	Dhirija Singh and Ors.	EC-BRHC99-12086-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
88.	Md. JavedJafar Khan 9939921433	Jitendra Kr. Mishra	Cr. App No. 5895/2019 SC/ST Act (A.Bail)	Apprehension of arrest	Not considered for the present
89.	RajiveRanjan Singh 9835613117	KalpnaKumari	EC-BRHC99-16281-2020 (R.Bail)	In custody since 18.12.2020	Not considered for the present
90.	RajiveRanjan Singh 9835613117	Krishna Kumar	EC-BRHC99-16271-2020 (R.Bail)	In custody since 30.04.2020	Not considered for the present
91.	Hans Lal Kumar 9431403756	LaxmanSah and Ors.	EC-BRHC99-16077-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
92.	IndrajeetBhushan 9931174488	JhunnuGiri	EC-BRHC99-06005-2020 (R.Bail)	In custody since 16.03.2020	Not considered for the present
93.	IndrajeetBhushan 9931174488	Ranjan Prasad	EC-BRHC99-09801-2020 (R.Bail)	In custody since 15.06.2020	Not considered for the present
94.	IndrajeetBhushan 9931174488	Bhanu Singh	EC-BRHC99-09770-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
95.	Hans Lal Kr. 9431403756	MahadevSahni and Ors.	EC-BRHC99-16064-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
96.	RajiveRanjan Singh	Not legible	EC-BRHC99-15737-2020	Apprehension of arrest	Not considered

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	9235613117		(A.Bail)		for the present
97.	Yugal Kishore 8271867733	Mukehs Kr.	T. No. 25937 (R.Bail)	In custody since 25.11.2019	Not considered for the present
98.	RajiveRanjan Singh 9235613117	NandlalYadav	EC-BRHC99- 16251-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
99.	Vinod Kr. 7061545511	Lavlesh Kr. @ Navlesh Kr.	Cr. Misc. 8479/2019 (A.Bail)	Apprehensio n of arrest	Not considered for the present
100.	RajiveRanjan Singh 9235613117	Vinod Kr.	Cr. Misc. 19361/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
101.	Hans Lal Kr. 9431403756	Raj Kr. And Ors.	EC-BRHC99- 16294-2020 (R.Bail)	In custody since 17.06.2020	Not considered for the present
102.	Hans Lal Kr. 9431403756	Rajesh Kr. @ Rajesh Mahto and Ors.	EC-BRHC99- 16291-2020 (R.Bail)	In custody since 17.06.2020	Not considered for the present
103.	Awadhesh Kr. 9661122965	Ram Pravesh Singh	Cr. App. (SJ) (SC/ST Act) No. 1353/2020 (R.Bail)	In custody since 29.02.2020	Not considered for the present
104.	Awadhesh Kr. 9661122965	Ranjeet Kr.	Cr. Misc. 28712/2020 (R.Bail)	In custody since 28.05.2020	Not considered for the present
105.	Yugal Kishore 8271867733	Ravi RanjanMahto @ Ravi Ranjan Mehta	EC-BRHC99- 7185-2020 (R.Bail)	In custody since 19.04.2020	Not considered for the present
106.	Yugal Kishore 8271867733	Samod Das and Ors.	EC-BRHC99- 0952-2020 (R.Bail)	In custody since 4 months	Not considered for the present
107.	Awadhesh Kr. 9661122965	SubodhPasw an	Cr. Misc. 29762/2020 (R.Bail)	In custody since 30.05.2020	Not considered for the present
108.	Ashok Kr. 9955554879	Sumit Mishra	EC-BRHC99- 10456-2020 (R.Bail) (Excise Act)	In custody	Not considered for the present

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109.	Yugal Kishore 8271867733	Sushil Kr.	EC-BRHC99- 08289-2020 (R.Bail)	Case filed on 16.08.2020, but token no. has not been generated till yet	Not considered for the present
110.	Hans Lal Kr. 9431403756	VinodSahni	EC-BRHC99- 16071-2020 (R.Bail)	In custody since 24.01.2020	Not considered for the present
111.	Yugal Kishore 8271867733	Mukesh Ram	T. No. 23646/2020 (R.Bail)	In custody since 11.01.2019	Not considered for the present
112.	Suraj Kumar 9097002376	LaxmiRai and others	EC-BRHC99- 05405-2020 (R. Bail)	Peitioners are in custody since 31.01.2020 (Token number or Case number has not been generated)	Not considered for the present
113.	Ravi Shankar Pathak 8709593892	Vijay Shankar Mishra @ Vijay Kumar Mishra and others	EC-BRHC99- 15572-2020 (R. Bail)	Petitioners are in custody since 25.07.2020	Not considered for the present
114.	Ravi Shankar Pathak 8709593892	KamleshRai	EC-BRHC99- 15844-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
115.	Pravin Kumar Sinha 9431871345	LalBahadur Singh	Cr. Appeal No. 5572 of 2019 (S.J.) (Bail Matter)	Seeks listing of the case	Not considered for the present
116.	Sarbottam Kumar Sarkar 9430989668	HariKishor Singh	Token No. 28291 of 2020 (Cr. Misc.) (R. Bail)	Stamp reporting has not been done	Not considered for the present
117.	Sunil Kumar Singh 9430067954	Lal Mohammad @ LalMohammad @ Chunnu	Cr. Misc. No. 19753 of 2020 (R. Bail)	There was judicial order of the Hon'ble Court for listing the	Not considered for the present

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				case on 06.08.2020. Case diary has come but the case has not been listed.	
118.	Sarbottam Kumar Sarkar 9430989668	Md. Azad	Token No. 28232 of 2020 (R. Bail)	Stamp reporting has not been done	Not considered for the present
119.	Kamlesh Pd. Yadav 9430213264	Binod Kumar Singh @ Bhuwar Singh	EC-BRHC99-12123-2020 (R. Bail)	Petitioner is in custody since 10.09.2018. (Petitioner's mother had already died and petitioner's father is seriously ill and he is on bed)	Not considered for the present
120.	Umesh Kumar 9431830267	Vivek Kumar	Cr. Appeal No. 321 of 2020 (S.J.) (J.J. Act) (R. Bail)	Appellant is in custody since 05.02.2019 (Appellant is a juvenile)	Not considered for the present
121.	Umesh Kumar 9431830267	Ranjeet Kumar	Cr. Appeal No. 4264 of 2019 (S.J.) (R. Bail)	Appellant is in custody since 22.08.2019	Not considered for the present
122.	Ravi Prakash 9430033680	RanglalYadav	Token No. 25683 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since 14.03.2020	Not considered for the present
123.	Satish Kumar Sinha 7903218185	PrabhuSah @ PrabhuSah	EC-BRHC99-03111-2020 (R. Bail)	Petitioner is in custody (Mother of the petitioner is in hospital and she is about 92 years old)	Not considered for the present
124.	Satish Kumar	ShekharRai	Token No.	Apprehensio	Not

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	Sinha 7903218185		(Not legible) (A. Bail)	n of arrest	considered for the present
125.	Satish Kumar Sinha 7903218185	DigamberBha gat	Token No. 27185 of 2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
126.	Satish Kumar Sinha 7903218185	Rabindra Kumar	Token No. (Not legible) (R. Bail)	Petitioner is in custody since February, 2020 (Mother of the petitioner is seriously ill and she is suffering from heart problem. There is no one in his family to care for her)	Not considered for the present
127.	Jeetendra Narayan 9939345123	Jay Dayal Ram	Cr. Misc. (Bail) No. 18568 of 2020 (R. Bail)	Petitioner is in custody since 17.01.2020	Not considered for the present
128.	Jeetendra Narayan 9939345123	Abhishek Kumar @ Nanhka	Cr. Appeal (S.J.) No. 4929 of 2019 (R. Bail)	Petitioner is a child and he is in custody	Not considered for the present
129.	Ashok Kumar Prasad 9931602917	Kala Devi and another	EC-BRHC99- 07324-2020 (Cr. Misc.) (R. Bail)	Petitioners are in custody since 08.02.2020	Not considered for the present
130.	Prashant Kumar 9939608657	BalGovind Thakur	EC-BRHC99- 15257-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 27.01.2020 he and is an old man aged about 68 years	Not considered for the present
131.	SatyendraRai 7979028012	NamunaSah	EC-BRHC99- 015565-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 14.07.2020	Not considered for the present

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132.	SatyendraRai 7979028012	AmarjeetSah	EC-BRHC99- 015567-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 18.08.2020	Not considered for the present
133.	SatyendraRai 7979028012	BhudhanSah ni	EC-BRHC99- 015571-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.04.2020	Not considered for the present
134.	SatyendraRai 7979028012	RamanandCh audhan and others	Token No. 26609 of 2020 (A. Bail)	Apprehensio n of arrest (Some of the petitioners are ladies)	Not considered for the present
135.	SatyendraRai 7979028012	Rukmina Devi	Token No. 29227 of 2020 (A. Bail)	Apprehensio n of arrest (Petitioner is a lady)	Not considered for the present
136.	Arvind Kumar Singh 9835435787	Pramod Prasad @ Pramod Kumar	Cr. Misc. No. 81192 of 2019 (A. Bail)	Apprehensio n of arrest (This anticipatory bail petition was heard on 24.02.2020 by this Hon'ble Court and case diary and injury report were called for but neither the case diary nor the injury report has been received)	Not considered for the present
137.	Arvind Kumar Singh 9835435787	Ravi Kumar @ Ravi Yadav	EC-BRHC99- 11978-2020 (R. Bail)	Petitioner is in custody since 30.01.2020 (Neither the Token number has been generated nor the stamp reporting has	Not considered for the present

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				been done)	
138.	Satish Kumar Pandey 9199101676	Prem Singh @ Prem Kumar Singh and others	EC-BRHC99-15486-2020 (A. Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
139.	Manish Chandra Gandhi 9852475451	Mithilesh Singh	Token No. 22169 of 2020 (R. Bail) (Arms Act)	Petitioner is in custody since 22.01.2020 (Petitioner's wife is suffering from gyae disease and petitioner is the sole male member who looks after his wife) (Stamp reporting has not been done)	Not considered for the present
140.	Manish Chandra Gandhi 9852475451	Santosh Kumar @ Santosh Kumar Amar	Token No. 25764 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since 19.02.2020 (Petitioner's wife is suffering from gyae disease and petitioner is the sole male member who looks after his wife) (Stamp reporting has not been done)	Not considered for the present
141.	Shivjee Singh 7004244452	Sunil Rai	Cr. Misc. No. 12688 of 2020 (Bail Matter)	Prays to list the case under the heading "For order".	Not considered for the present
142.	Ashok Kumar Prasad 9931602917	Monu Kumar Gupta	EC-BRHC99-06965-2020 (Cr. Misc.) (A.	Apprehension of arrest	Not considered for the present

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			Bail)		
143.	Deovind Kumar Singh 9905047033	Lallan Kumar Singh	EC-BRHC99- 11115-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.06.2020	Not considered for the present
144.	AmitAnand 9798444951	Pappu Kumar @ Gonga @ Gunga	EC-BRHC99- 15281-2020 (R. Bail)	Petitioner is in custody since 10.12.2019	Not considered for the present
145.	Pankaj Kumar Dubey 9097288357	Ashok Bind @ Ashok Bin	Token No. 26101 of 2020 (R. Bail)	Petitioner is in custody since 29.05.2019 and he is suffering from illness	Not considered for the present
146.	Pankaj Kumar Dubey 9097288357	Shailesh Singh	Token No. 26113 of 2020 (R. Bail)	Petitioner is in custody since 18.05.2020 and he is suffering from illness	Not considered for the present
147.	Pankaj Kumar Dubey 9097288357	Manish Tiary @ Manish Kumar Tiary	Token No. 28654 of 2020 (R. Bail)	Petitioner is in custody since 28.01.2020 and he is suffering from H.I.V.	Not considered for the present
148.	Pankaj Kumar Dubey 9097288357	Pintu Kumar Singh	EC-BRHC99- 15917-2020 (R. Bail)	Petitioner is in custody since 27.05.2020 (Mother of the petitioner is suffering from different ailments)	Not considered for the present
149.	Pankaj Kumar Dubey 9097288357	DalbutYadav @ BalisterYadav	EC-BRHC99- 15933-2020 (R. Bail)	Petitioner is in custody since 15.06.2020	Not considered for the present
150.	Pankaj Kumar Dubey	Pankaj Kumar Shukla	EC-BRHC99- 15939-2020 (R. Bail)	Petitioner is in custody since	Not considered

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	9097288357			24.06.2020	for the present
151.	Pankaj Kumar Dubey 9097288357	Mukesh Kumar Sha	Token No. 26077 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
152.	Pankaj Kumar Dubey 9097288357	Vishal Pandey @ AtulPandey	Token No. 26620 of 2020 (R. Bail)	Petitioner is in custody since 24.12.2019 and he is suffering from illness	Not considered for the present
153.	Pankaj Kumar Dubey 9097288357	ShivbachanY adav	Token No. 29584 of 2020 (R. Bail)	Petitioner is in custody since 22.06.2020 and he is suffering from illness	Not considered for the present
154.	Pankaj Kumar Dubey 9097288357	Rajeev @ Rajeev Kumar	Token No. 26090 of 2020 (R. Bail)	Petitioner is in custody since 06.03.2020 and he is suffering from illness	Not considered for the present
155.	Mr. Dhuvendra Kumar, 9835425853	Mukesh Choudhary	EC-BRHC99-10502/2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered for the present
156.	Mr. Dhuvendra Kumar, 9835425853	Yogendra Ram	Token No.23514/2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered for the present
157.	Mr. Dhuvendra Kumar, 9835425853	Jitendra Rai	EC-BRHC99-10471/2020	The petitioner is apprehending his arrest. Not in	Not considered for the present

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				prescribed format	
158.	Mr. Dhuvendra Kumar, 9835425853	Shakir Hussain	Token No.23488/2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered for the present
159.	Mr. Niranjan Parihar, 9835693193	Rakesh Kumar	Cr.Misc.No. 21301/2020	Due to Technical error could not connected during hearing. Not in prescribed format	Not considered for the present
160.	Mr. Umesh Chandra, 6202543657	Geeta Devi	EC-BRHC99-15551-2020	The petitioner is a lady, she is custody since 06.03.2020. Not in prescribed format	Not considered for the present
161.	Mr. Umesh Chandra, 6202543657	Rajababu Sahani	EC-BRHC99-15553-2020	The petitioner is in custody since 03.01.2020. Not in prescribed format	Not considered for the present
162.	Mrs. Rekha Prasad, 9386735692	Suresh Mahto	Cr.Misc.No. 79379/2019	This is anticipatory bail petition but during pendency of	Not considered as incomplete format

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				the case, petitioner has been arrested on 20.05.2020. therefore, for withdrawal of the case. Not in prescribed format	
163.	Mr. Baidya Nath Thakur, 9835014637	Kamal Narayan Singh and another	EC-BRHC99-13306/2020	The petitioner No.1 is aged about 70 years and is suffering from various serious ailments and due to this case, the police are running after him for the purpose of arrest. Not in prescribed format	Not considered as incomplete format
164.	Mr. Satish Chandra Mishra, 9234757077	Md. Meenu @ Md. Shahnawaj & another	EC-BRHC99-15159-2020	Petitioners apprehend arrest. Not in prescribed format	Not considered as incomplete format
165.	Md. Nurul Hoda, 9431463304	Jaipal @ Jaipal Yadav @ Jaipal Yadav	Cr.Appeal No.3247/2018 (SJ)	The appellant is in custody for more than 4 and half years. Not in	Not considered as incomplete format

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				prescribed format	
166.	Mr. Suraj Narain Yadav, 9430810646	Harendra Yadav	Cr.Misc.No. 25945/2020 ,EC-BRHC99-04363-2020	The petitioner is in custody since 05.03.2020. Not in prescribed format	Not considered as incomplete format
167.	Mr. Surya Narayan Sah, 9835469671	Gaurav Kumar and another	Cr.Misc.No. 10208/2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered as incomplete format
168.	Mrs. Sushmita Mishra, 9431085348	Gaurav Kumar and another	Cr.Misc.No. 10208/2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered as incomplete format
169.	Mr. Kedar Jha, 9431079595	Surya Narayan Jha	EC-BRHC99-11504-2020	Petitioner having 70 years sick and unable old person apprehending of his arrest. Not in prescribed format	Not considered as incomplete format
170.	Mr. Sanjeev Kumar Mishra, 9835068340	Arun Kumar Singh	EC-BRHC99-14010-2020	Quashing the order dated 20.04.2020	Not considered as incomplete

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				<p>passed by the respondent No.3 by which the license No.120/2016 of the petitioner under public distribution system has been suspended.</p> <p>Not in prescribed format</p>	format
171.	Mr. Manendra Kumar Sinha, 9431046506	Pappu Kumar	Cr.Misc.No. 28748/2020	<p>Application filed on 08.07.2020 through E-filing but not listed. Matter related to 498A. Petitioner is husband due to malice intension he has been made accused by the complainant falsely whereas already divorce has been allowed by the</p>	Not considered as incomplete format

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				competent Family Court in his favour. Warrant issued. Hence, this anticipatory bail application may be put up before Hon'ble bench. Not in prescribed format	
172.	Mr. Neeraj Kumar Singh, 9431473265	Manohar Ram @ Manohar Kumar	Ec-BRHC99-05980-2020	The anticipatory bail petition and petitioners are suffering since long due to l9ock down. Not in prescribed format	Not considered as incomplete format
173.	Mr. Abhishek Kumar, 7004252128	Ranjeet Chaudhary	EC-BRHC99-15337-2020	The petitioner is apprehending his arrest. Not in prescribed format	Not considered as incomplete format
174.	Mr. Abhishek Kumar, 7004252128	Daresh Kumar	EC-BRHC99-15550-2020	The petitioner is apprehending his arrest. Not in	Not considered as incomplete

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				prescribed format	format
175.	Ravi Ranjan, 896923859 6	Saurabh Sahni	Token No.EC-BRHC99-15376-2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
176.	Nurul Hoda, 943146330 4	Chandrashekar Yadav	Cr.Appeal No.3929/2018	Custody for more than 4 and half years for 10 years conviction. Not in prescribed format.	Not considered as incomplete format
177.	Surya Narayan Sah, 983546967 1	Gaurav Kumar	Cr.Misc.No.10208/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
178.	Rajiv Ranjan Kumar Pandey, 943188044 6	Mithilesh Pandey,	Cr.Misc.No.23215/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
179.	Prashant Kashyap, 983569291 0	Ram Babu Rai	Cr.Misc. No.29025/2020	Custody since 18.11.2020. Not in prescribed format.	Not considered as incomplete format
180.	Chandra Kant, 943020631 8	Mukesh Umar Yadav	Cr.Appeal No.623/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
181.	Suraj Narain Yadav, 943081064 6	Harendra Yadav	Cr.Misc. No.25945/2020	Custody since 5.3.2020. Not in prescribed format.	Not considered as incomplete format
182.	Kedar Jha, 943107989 8	Chandan Kumar Mandal	Cr.Misc. No.26826/2020	Petitioner is in jail. Not in prescribed format.	Not considered as incomplete format
183.	Kedar Jha, 943107989 8	Santosh Nayak	Token No.EC-BRHC99-	Apprehension of Arrest. Not in prescribed	Not considered as incomplete

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			10797/2020	format.	format
184.	Kedar Jha, 943107959 5	Bustar Paswan	Cr.Misc.No.2 6212/2020	Petitioner is in jail, Not in prescribed format.	Not considered as incomplete format
185.	Uday Chand Prasad, 983565765 1	Dhaneshwa r Singh	Token No.EC- BRHC99- 05656-2020	Custody since 14.1.2020. Not in prescribed format.	Not considered as incomplete format
186.	Ravi Shanker Pankaj, 914350448 05	Mukesh Mahto	Cr.Misc.No.2 386/2020	Custody since 2.9.2018. Not in prescribed format.	Not considered as incomplete format
187.	Dhananjay Kumar Singh, 993428464 0	Amrednra Kumar Singh,	Token No.EC- BRHC99- 10071/2020	Petitioner is in Jail. Not in prescribed format.	Not considered as incomplete format
188.	Rana Vikram Singh, 943101548 1	Sujit Kumar	Cr.Appeal No.207/202 0	Custody since December, 2019. Not in prescribed format.	Not considered as incomplete format
189.	Arun, 732189477 9	Shanti Devi	Cr.Misc.No.2 8501/2020	Custody since 6.3.2020. Not in prescribed format.	Not considered as incomplete format
190.	Dhirendra Kumar, 983542585 3	Loha Choudhary	Token No.EC- BRHC99- 10504/2020	Petitioner injail, Not in prescribed format.	Not considered as incomplete format
191.	Rakesh Kumar Singh, 947001850 4	Md. Jiaul	Cr.Appeal No.3808/20 19	Custody since more than 1 years. Not in prescribed format.	Not considered as incomplete format
192.	Arun, 732189477 9	Bharti Devi	Cr.Misc. No.28506/2 020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
193.	Go0pal	Chandan	Cr.Misc.No.2	Custody since	Not

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	Govind Mishra, 993926129 5	Kumar Singh	2749/2020	5.4.2019. Not in prescribed format.	considered as incomplete format
194.	Sanjay Kuamr Jha, 9470084609	Santosh Kumar Jha,	Cr.Misc. No.23793/2020	Petitioner is in jail since long. Not in prescribed format.	Not considered as incomplete format
195.	Kuamr Kaushik, 9162920850	Ajoy Kumar,	Cr.Misc.No. 74264/2019	Quashing matter.	Not considered as incomplete format
196.	Sheekh Arkan Ahmad, 9931327925	Nasimuoblin Khan	Cr.Appeal No.1233/2019	Petitioner is in jail Not in prescribed format.	Not considered as incomplete format
197.	Dhurendra Kumar, 9835425853	Rewati Ram	Token No.EC-BRHC99-10506/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
198.	Dhurendra Kumar, 9835425853	Rijwan Pravin	Token No.EC-BRHC99-10474/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
199.	Nilesh Kumar, 9431442238	Devanand Thakur	Token No.EC-BRHC99-08054/2020	Custody since 5.3.2020. Not in prescribed format.	Not considered as incomplete format
200.	Arvind Kumar, 8541936674	Santosh Sahni	Token No.22560/2020	The above case has been filed for regular bail on 18.6.2020 without any reason till now the same has not been listed.	Not considered as incomplete format
201.	Kundan Kumar Singh, 9431880318	Enamul Haque	Cr.Misc.No. 21331/2020	Custody since 5.5.2020. Not in prescribed format.	Not considered as incomplete format
202.	Pravin Kumar,	Mantu Sahni and Anr.	Token No.29569/2	Custody since 1.4.2020. Not	Not considered

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	9835251458		020	in prescribed format.	as incomplete format
203.	Rakesh Kumar Shastri, 9430015598	Ankti Kumar	Token No.EC-BRHC99-00385/2020	Custody since 7.2.2020. Not in prescribed format.	Not considered as incomplete format
204.	Gajendra Kumar Singh, 9973543163	Rahul Kumar	Token No.EC-BRHC99-11785/2020	Custody since very long and his father is seriously ill. Not in prescribed format.	Not considered as incomplete format
205.	Vaishnavi Singh, 7838020604	Manmohan Prasad	Token No.EC-BRHC99-01480-2020	Petitioner is in jail. Not in prescribed format.	Not considered as incomplete format
206.	Malay Kumar Choudhary, 9934445810	Amod Ray and ors.	Token No.EC-BRHC99-09982-2020	Custody since 7.6.2020. Not in prescribed format.	Not considered as incomplete format
207.	Santosh Shekhar, 9472937660	Vijoy Singh	Cr.Misc.No. 23045/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
208.	Pravin Kumar, 9835251458	Md. Munna,	Token No.24032/2020	Custody since 10.4.2020. Not in prescribed format.	Not considered as incomplete format
209.	Arun, 7321894779	Gosim Kumar	Cr.Misc. No.20509/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
210.	Sanjeet Kumar, 9431017782	Devanand Rai	Token No.EC-BRHC99-041368-2020	Custody since 30.3.2020. Not in prescribed format.	Not considered as incomplete format
211.	Dhurendra Kumar, 9835425853	Irkam Sah	Token No.23135/2020	Petitioner is in jail. Not in prescribed format.	Not considered as incomplete format

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212.	Malay Kumar choudhary, 9934445810	Sumant Kumar	Token No.EC-BRHC99-09977-2020	Custody since 14.11.2019. Not in prescribed format.	Not considered as incomplete format
213.	Dwendra Narayan Singh, 9934277061	Ravi Kumar	Token No.EC-BRHC99-15167-2020	Custody since 21.6.2020. Not in prescribed format.	Not considered as incomplete format
214.	Arvind Kumar, 8541936674	Ghanshyam Thakur	Token No.24113/2020	Petitioner is in jail. Not in prescribed format.	Not considered as incomplete format
215.	Shashank Shekhar, 9386555819	Chandan Singh	Token No.23020/2020	Custody since 14.12.2018. Not in prescribed format.	Not considered as incomplete format
216.	Dhurendra Kumar, 9835425853	Ekma Sehenar	Cr.Misc.No. 2276/2020	Apprehension of Arrest. Not in prescribed format.	Not considered as incomplete format
217.	Rajeev Ranjan, 7766929302	Rohit Jha,	Cr.Appeal No.1143/2018	Custody since 15.12.2013. Not in prescribed format.	Not considered as incomplete format
218.	Udbhav, 8676924738	Guddu Kumar	Cr.Rev.No.3 59/2020	Custody since 27.8.2018. Not in prescribed format.	Not considered as incomplete format
219.	Kumar Manglam, 9431265787	Kaila @ Raj Kumar,	Token No.27314/2020	Custody since 11.2.2020. Not in prescribed	Not considered as incomplete format

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				format.	
220.	Arun, 7321894779	Md. Shamshad	Cr.Misc.No. 28504/2025 0	Custody since long. Not in prescribed format.	Not considered as incomplete format
221.	Arun, 7321894779	Jagdish Sahni and ors.	Cr.Misc.No. 28498/2020	Apprehensio n of Arrest. Not in prescribed format.	Not considered as incomplete format
222.	Dhurendra Kumar, 9835425853	Arjun Paswan	Token No.EC- BRHC99- 10468/2020	Custody since 25.9.2019. Not in prescribed format.	Not considered as incomplete format
223.	Anuj Kumar, 9939993599	Bhola yadav,	I.A.No.1/20 19/ Cr.Appeal No.113/201 8	I.A. is filed for suspension of sentence and grant of bail to the appellant during pendency of Appeal.	Not considered for the present
224.	Wasi Ahmad Khan, 9835452052	Shekh Aasmuddin and Anr.	Token No.EC- BRHC99- 09333-2020	Petitioner No.1 is aged about 75 years and Chronic Diabetic Patient and under treatment.	Not considered for the present

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				Petitioner is in judicial custody.	
225.	Prem Ranjan Kumar, 9905362555	Ritan Kumar Singh,	Token No.EC-BRHC99-03791-2020	Custody since 3.12.2019. Not in prescribed format.	Not considered for the present
226.	Arvind Kmar, 8541936674	Md. Azad	Cr.Misc.No. 9176/2020	That above has been heard on 28.2.2020 and call for C.D. case diary has been received but till now above case has not listed.	Not considered for the present
227.	Arun, 7321894779	Md. Chhotu	Token No.28499/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
228.	Arun, 7321894779	Arjun Pandit	Cr.Misc. No.28503/2020	Custody since 26.11.2019. Not in prescribed format.	Not considered for the present
229.	Arun, 7321894779	Shivan Yadav	Cr.Misc.No. 28502/2020	Custody since 9.12.2019.	Not considered for the present

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				Not in prescribed format.	
230.	Arun, 7321894779	Umar Farooque	Cr.Misc.No. 28501/2020	Custody since 13.2.2020. Not in prescribed format.	Not considered for the present
231.	Rashmi Bharti, 9503761073	Manoj Saw	Cr.Appeal No.27573/2 020	The case has been filed in june the status/ token has been given on 23 rd August 2020. That this case is to be admitted and LCR has to be called.	Not considered for the present
232.	Arun, 7321894779	Md. Mahtab	Cr.Misc.No. 28497/2020	Petitioner is in custody since long. Not in prescribed format.	Not considered for the present
233.	Rashmi Bharti, 9503761073	Kunal Sinha	Cr.Appeal No.293/202 0	That the matter relates to appeal the case may be heard as the	Not considered for the present

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				case is defective and defect could not be removed without the permission of the court. Not in prescribed format.	
234.	Hans Lal Kumar, 9431403756	Laddu	Token No.EC-BRHC99-12630/2020	My vehicle is destroy7 day by day in spend place no any recovery from my vehicle. Petitioner is poor person. Not in prescribed format.	Not considered for the present
235.	Pravin Kumar Sinha, 9431870345	Md. Asif	Cr.Revision No.297/2020	Petitioner has released by the court below. Petition has been infructuous. Not in prescribed format.	Not considered for the present
236.	Ansul, 8084908156	Jai Prakash Ku8mar,	Token No.24276/2020	Custody since 24.10.2019.	Not considered for the present

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				Not in prescribed format.	
237.	Arun, 7321894779	Sunil Kumar Yadav,	Cr.Misc.No. 28505/2020	Custody since 7.12.2019. Not in prescribed format.	Not considered for the present
238.	Arun, 7321894779	Kanchan Kumar	Cr.Misc.No. 28500/2020	Custody since 24.2.2020. Not in prescribed format.	Not considered for the present
239.	Arun, 7321894779	Md. Umar and ors.	Cr.Misc.No. 27105/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
240.	Mahendra Kumar Sinha, 9431046506	Upendra Rai	Cr.Appeal No.29577/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
241.	Uday Chan Prasad, 9835657651	Firoja Khatun	Token No.EC-BRHC99-03238-2020	Custody since 4.1.2020. Not in prescribed format.	Not considered for the present
242.	Subheen Sarkar, 9439955029	Sukhlal Yadav	Token No.EC-BRHC99-15712/2020	Petitioner is in Judicial custody. Not in	Not considered for the present

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				prescribed format.	
243.	Subhen Sarkar, 9430955029	Shambhu Nath Pandit	Token No.EC-BRHC99-16015/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
244.	Kumar Manglam, 9431265787	Chamru Bind	Token No.27382/2020	Custody since 6.2.2020. Not in prescribed format.	Not considered for the present
245.	Abhishek Kumar, 7004252128	Navneet Kumar	Cr.Misc.No. 239750/2020	Petitioner has been falsely implicated in the present case. Not in prescribed format.	Not considered for the present
246.	Baidyanath Thakur, 9835014637	Ravindra Kumar	Cr.W.J.C.No .166/2020	N.I.Act. Not in prescribed format.	Not considered for the present
247.	Manoj Kumar, 9801179773	Shankar Kumar,	Cr.Misc.No. 12705/2020	Custody since 6.11.2019. Not in prescribed format.	Not considered for the present
248.	Manoj Kumar, 9801179773	Aditya Kumar	Cr.Misc.No. 13995/2020	Petitioner is in jail. Not in	Not considered for the present

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		Dandi		prescribed format.	
249.	Manoj Kumar, 9801179773	Anjum Khatoon,	Cr.Misc.No. 12624/2020	Custody since 11.12.2019. Not in prescribed format.	Not considered for the present
250.	Manoj Kumar, 9801179773	Balmukund Chauhan	Cr.Appeal No.11067/2020	Custody since 30.9.2008. Not in prescribed format.	Not considered for the present
251.	Manoj Kumar, 9801179773	Manoranjan Singh	Cr.Appeal No.1354/2020	Petitioner is in jail. Not in prescribed format.	Not considered for the present
252.	Manoj Kumar, 9801179773	Ranvir Yadav	Cr.Misc.No. 15705/2020	Custody since 14.5.2020. Not in prescribed format.	Not considered for the present
253.	Harun Qureshi, 9304838589	Kundan Sah	Token No.EC-BRHC99-13783-2020	Custody since 20.5.2020. Not in prescribed format.	Not considered for the present
254.	Rana Bhupendra Parayan Singh,	Bhogendra Thakur	Token No.EC-BRHC99-14260/2020	Custody since and age of the petitioner is	Not considered for the present

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	9470083667			90 years old and suffering from many diseases custody 13.6.2020. Not in prescribed format.	
255.	Sheojee Mishra, 9334119855	Amit Bhat and ors.	Cr.Appeal No.854/2014	Appellant is in custody. Not in prescribed format.	Not considered for the present
256.	Dr. Manoj Kumar, 9431421624	Rajesh Kumar Barnwal	Token No.25310/2020	Petitioner is rotting in jail 10.2.2020. Not in prescribed format.	Not considered for the present
257.	Arbind Kumar, 9939594464	Dinesh Prasad	Token No.30081/2020	Custody since 4.4.2020. Not in prescribed format.	Not considered for the present
258.	Rekha Prasad, 9386735692	Suresh Mahto,	Cr.Misc.No. 79379/2019	Apprehension of Arrest	Not considered for the present
259.	Nafisuzzoha, 9931880160	Ranjeet Thakur,	Cr.Appeal No.807/2015	Permission to file Vakalatnama. Not in prescribed	Not considered for the present

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				format.	
260.	Mr. Harendra Prasad,943 1664594	Reena Devi	Cr. Misc. No. (Token No. 23351 of 2020(R.B)	Petitioners are ladies they are jail custody in long time. Not in prescribed format.	Not considered for the present
261.	Mr. Harendra Prasad,943 1664594	Dharmendra Yadav	Cr. Misc. No. (Token No. 23097 of 2020(R.B)	Petitioner is very poor person his mother is very serious ill. Not in prescribed format.	Not considered for the present
262.	Mr. R.B. Singh,80834 61948	Asagari Khatoon	EC-BRHC99-14139-2020(R.Bail)	The petitioner is lady in custody since 18.7.2020. Not in prescribed format.	Not considered for the present
263.	Mr. Pramod Mishra,9431 201416	Shanti Devi	Cr. Misc. No. 22830/2020 (Bail)	The petitioner is a 51 years old lady.	Not considered for the present
264.	Mr. Pramod Mishra,9431 201416	Rajeev Kumar	EC-BRHC99-12296-2020(R.Bail)	Regular Bail Matter- the petitioner is in jail since 13.09.2019	Not considered for the present
265.	Mr. Pawan Kumar,, 953436424	Ashish Kumar	Cr. Misc. No. ----/2020(A. Bil)	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
266.	Mr. Sandip Kumar Gautam,969 3217688	Sonu Kumar	Cr. Misc. No. 3453 of 2020(R.Bail)	The matter was taken up on 30.6.2020 and adjournment to 17.7.2020. Not in prescribed	Not considered for the present

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				format.	
267.	Mr. Umesh Kumar Singh, 9835485960	Dinesh yadav	EC-BRHC99-17260-2020(R.Bail)	Custody since 06.03.2020. Not in prescribed format.	Not considered for the present
268.	Mr. Ajay Kumar Jha, 9234877768	Baidyanath choudhary	Cr. Misc. No./2020(R. Bail)	Permission for e-filing was granted on 29.062020 at sl no. 208. Not in prescribed format.	Not considered for the present
269.	Mr. Kishore Kunal Yadav, 7739312464	Mr. Pawan Yadav @ Lalan	EC-BRHC99-14301-2020(R.Bail)	In the above matter petitioner wants to file regular bail. Custody since 05.07.2019. Not in prescribed format.	Not considered for the present
270.	Mr. Ram Narayna Brahmachari, 9431046997	Kapil Rajbanshi	Cr. Appeal(S.J)2941/2017(Bail)	POS CO Act. Not in prescribed format..	Not considered for the present
271.	Mr. Pranav Kumar, 9852084702	Mr. Reyaz @ Md. Riyaz	Cr. Appeal. (S.J) 5254/2019	The petitioner is in custody. Not in prescribed format.	Not considered for the present
272.	Mr. Anupa Nand Jha, 9835275471	Birbal Kumar Yadav	EC-BRHC99-0795802020	Petitioner is judicial custody. Not in prescribed format.	Not considered for the present
273.	Mr. Ajay Kumar Jha, 923487776	Sushma Devi	Cr. Misc./2020(R.bail)	Petitioner being lady is languishing in jail.	Not considered for the present

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	8			Not in prescribed format.	
274.	Mr. Dharendra Natha Jha,9709157294	Manish Kumar	Cr. Misc. 20184./2020(R.Bail)	The petitioner is student preparing competitive examination but falsely implicated and sent to jail. Not in prescribed format.	Not considered for the present
275.	Mrs.Munni Kumari Moon,9304993616	Ishwar chandara Jha	Cr. Misc. No. 4532/2020(R.Bail)	petitioner is falsely been implicated and is in jail since long time. Not in prescribed format.	Not considered for the present
276.	Mr. Ashwani kumar Rai, 8409844601	Mr. Naushad Ali & ors.	Cr. Misc. No. 86779/2019	As per intuition is my client he was engaged.	Not considered for the present
277.	Mr. Rajesh Kumar, 9934792260	Ajay Rai	EC-BRHC-99-04544-2020(R.Bail)	The petitioner is in custody since 12.2.2020. Not in prescribed format	Not considered for the present
278.	Mr. Rajesh Kumar, 9934792260	Pinki Devi	EC-BRHC-99-04482-2020(R.Bail)	The petitioner being a lady given birth in jail . Not in prescribed format	Not considered for the present

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279.	Mr. Rajesh Kumar, 9934792260	Sunny Kumar	Cr. Misc. No. (R.Bail) EC-BRHC99-04247-2020	The petitioner is custody since 16.01.2020. Not in prescribed format	Not considered for the present
280.	Mr. Alok chaubey, 9110082700	Mithun Kharwar	Cr. Appeal(DB) No. 385/2016(R. Bail)	An interlocutory application bearing I.A. No. 2/2020 was filed on 27.02.2020. Not in prescribed format	Not considered for the present
281.	Mr. Alok chaubey, 9110082700	Lakhendra Sahni	EC-BRHC-99-12038-2020(Bail)	Modification of the order dated 02.03.2020. Not in prescribed format	Not considered for the present
282.	Mr Hare Krishna Prasad, 9431649760	Deo Kant singh	EC-BRHC-99-05273-2020(Bail)	The petitioner is in jail. Not in prescribed format	Not considered for the present
283.	Mr. Rajesh Kumar, 9934792260	Aakash Kumar	Cr. Misc. Token No. 9394 of 2020(A.bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
284.	Mr. Awadhesh Kumar pandey, 9304917078	Vikash Tiwary	Cr. App.(SJ) No. 4964/2020(A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
285.	Mr. Sanjay Kumar, 8789957795	Rajbir Singh	Cr. Misc. No. 21588/2020 (R.Bial)	Petitioner seeking permission to execute fresh vakalatnma. Not in	Not considered for the present

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				prescribed format .	
286.	Mr. Pramod Kumar verma, 98354227885	Prashant Kumar @santu	EC-BRHC-99-09570-2020(R.Bail)	Petitioner is in jail custody since 30.10.2019. Not in prescribed format	Not considered for the present
287.	Dr. Anjani Pd. Singh,9934040182	MANOJ KIUMAR	Cr. Misdc. No. 18247/2020 (Bail)	The petitioner is accused section 379,411/34. Not in prescribed format	Not considered for the present
288.	Mr. Samir Kumar sinha, 99314944944	Suresh Prasad & Anr.	Cr. Appeal(DB) No. 453 / 2019(bail)	Appellant aged about more than 76 years is rotting in jail since 01.04.2019. Not in prescribed format	Not considered for the present
289.	Mrs. Rajani Ranjan Prasad singh,9934218712	Ramji Mushar	Token No. 24135/2020 (R.B)	Excise Act. Not in prescribed format	Not considered for the present
290.	Mrs. Rajani Ranjan Prasad singh,9934218712	Mangal Mushar	Token No. 24345/2020 (R.B)	Excise Act. Not in prescribed format	Not considered for the present
291.	DR. Anjani Pd. Singh, 9934040182	Ramprit Kumar	Cr. Misc. No. 21318/2020 (A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
292.	Mr. Rajeev Nayan, 9430830543	Vikram Kumar	Cr. App. (S.J.) No. 1392/2020(R.bail)	SC/ST Act. Not in prescribed format	Not considered for the present

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				format	
293.	Mr. Ashok Kumar Prasad, 9931602917	Ashok Kumar Prasad	Cr. Misc. No. 28075/2020 (Bail)	Petitioner are in custody since 8.2.2020.	Not considered for the present
294.	Mr. Raj Kumar, 9504758987	Deepak Sahni @ Deepak Kumar	Token No. 29198/2020 (R.Bail)	Petitioner is in judicial custody since 11.10.2019. Not in prescribed format	Not considered for the present
295.	Mr. Raj Kumar, 9504758987	Md. Ikram	Token No. 21905/2020 (R.Bail)	Petitioner is in judicial custody since 01.02.2020. Not in prescribed format	Not considered for the present
296.	Mr. Raj Kumar Jha, 9006547603	Bikash Yadav	Cr. Misc. No...../2020(A.Bail)	This filing is of date 15.8.2020 but till today even token no. has not been generated so at least this case may be posted in advance list. Not in prescribed format	Not considered for the present
297.	Mr. Raj Kumar Jha, 9006547603	Birendras Kumar Yadav	EC-BRHC-99-12138-2020(A.Bail)	This filing is of date 12.8.2020 but till today even token no. has not been generated so at least this case may be posted in advance list. Not in prescribed format	Not considered for the present

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298.	Mr. Raj Kumar Jha, 900654760 3	Ravi Kumar	CMisc. No...../20 20(R.Bail)	This case has been filed on 078.2020 but till today token no. has not been generated so at least this case may be listed in advance list. Not in prescribed format	Not considered for the present
299.	Mr. Raj Kumar Jha, 900654760 3	Safiku Islam & Ors.	Cr. Appeal (S.J) 513/2019(Bail)	For suspension of sentence and grant of bail I.A. has been filed o this I.A. may be listed. Not in prescribed format	Not considered for the present
300.	Mr. Anil Chandra, 983508887 0	Dhananjay Mahto @ Dhanajay Kumar	Cr. Appeal No. 1221/2020(SJ)	SC/ST Act. matter Not in prescribed format	Not considered for the present
301.	MR. AsHOK Kumar Prasad, 993160291 7	Monu Kumar Gupta	Cr. Misc. No. 30425/2020 (A.bail)	Apprehension of Arrest.	Not considered for the present
302.	Mr. Ajit Kumar singh, 700483646 7	Sanjay Mandal	Cr. Appeal No. 189/2019(S C/ST(Bail)	SC/ST Act matter. Not in prescribed format .	Not considered for the present
303.	Mr. Nilesh Kumar, 943144223 8	Md. Tabrej Malik	Cr. Misc. No. 15827/202(R.Bail)	Custody since 4.1.2020. Not in prescribed format	Not considered for the present

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304.	Mr. Baidnath Thakur, 9835014637	Kamal Narayan singh	Cr. Misc. No. .../2020,EC BRHC99-13306-2020(Bail)	The petitioner no. 1 is aged about 70 years and is suffering from various ailments and due to this case. Not in prescribed format	Not considered for the present
305.	Mr. Ashok Kumar, 9955554879	Pramod Kumar yadav	EC BRHC-99-12077-2020(Bail)	That the petitioner Viceel as open Not in prescribed format	Not considered for the present
306.	Mr. Ashok Kumar Grag,9473244221	Mukesh Kumar	EC BRHC-99-12371-2020(Bail)	The petitioner is in jail since 17.1.2020. Not in prescribed format	Not considered for the present
307.	Mr. Dhananjay Kumar, 620350397	SAJEEV Jaiswal	Cr. Misc. No. 20478/2020 (A.Bail)	Apprehension of Arrest. Not in prescribed format	Not considered for the present
308.	Mr. Rajesh Kumar. 9431650988	Ram Pravesh Sahni	Cr. App(DB) 110/2020(Bail)Appellant is in custody	Appellant is in custody. Not in prescribed format	Not considered for the present
309.	Mr. Baidyanath Thakur, 9835014637	KaMAL Narayan singh	Cr. Misc. No. .../2020 EC-BRHC99-13306/2020 (Bail)	The petitioner no. 1 is aged about 70 years and suffering from various ailments and due to this case. Not in prescribed format	Not considered for the present

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310.	Mr. Akhhri vipin Bihari, 9431410500	Nanku Sharma	Cr. Misc. No. 11204/2020 (Bail)	The aforesaid case in regular bail and tied up matter. The petitioner surrender on 8.2.2019. Not in prescribed format	Not considered for the present
311.	Mr. Harendra Prasda, 9431664594	Baidnath singh	Cr. Misc. No. EC-BRHC-99-15194-2020(A.Bail)	Petitioner are very old persons. Not in prescribed format	Not considered for the present
312.	Mr. Harendra Prasda, 9431664594	Tuntun Kushwaha	Cr. Misc. No. EC-BRHC-99-14243-2020(R.Bail)	Excise Matter . Not in prescribed format	Not considered for the present
313.	Mr. Sanjay Kumar Sharma, 9430637138	Dulari Devi	EC-BRHC99-14079-2020(Bail)	The petitioner is languishing in jail since 09.01.2020. Not in prescribed format	Not considered for the present
314.	Mr. Sanjay Kumar Sharma, 9430637138	Gur Das @ Gaur Das	EC-BRHC99-14088-2020(Bail)	The petitioner is languishing in jail since 30.05.2020. Not in prescribed format	Not considered for the present
315.	Mr. Sanjay Kumar Sharma, 9430637138	Gurpreet singh	EC-BRHC99-15438-2020(Bail)	Excise Act. Not in prescribed format	Not considered for the present
316.	Mr. Sanjay Kumar Sharma, 943	Priya Ranjan Kumar & Ors.	EC-BRHC99-14686-2020(Bail)	Apprehension of Arrest. Not in prescribed format	Not considered for the present

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	0637138			format	
317.	Mr. Sanjay Kumar Sharma,943 0637138	Shiva Vishwas	EC-BRHC99-14086-2020(Bail)	Excise Act . Not in prescribed format	Not considered for the present
318.	Mr. Sanjay Kumar 878995779 5	Rahul Sharma	EC-BRHC99-17209-2020(Bail)	Petitioner is rotting in jail since 19.3.2020. Not in prescribed format	Not considered for the present
319.	Mr. Pramod Kumar, 943145694 1	Birju Thakur	Cr. App(SJ) No. 1534/2018(Bail)	The appellant is in custody more than five years. Not in prescribed format	Not considered for the present
320.	Mr. Pramod Kumar, 943145694 1	Sanjay Yadav	Cr. Appeal(DB) 663/2018(Bail)	The appellant is in custody about eight(8) years. Not in prescribed format	Not considered for the present
321.	Mr. Ram Prasd singh, 943090654 9	Pintu Kumar	Token No. 28802/2020 (R.Bail)	The appellant is in custody since 31.05.2020. Not in prescribed format	Not considered for the present
322.	Mr. Ram Prasd singh, 943090654 9	Satish Kumar	Token No. 29278/2020 (Bail)	The appellant is in custody since 31.05.2020. Not in prescribed format	Not considered for the present
323.	Mr.Sanjeev Kumar Shrivastava, 943143624 3	Ram Babu singh	Cr. Misc. No. 25303/2020 (Bail)	The filing of this case was done long back with and undertaking for mentioning.	Not considered for the present

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				Not in prescribed format	
324.	Mr.Sanjeev Kumar Shrivastava, 9431436243	Angad Mukhiya	Cr. Misc. No. 25532/2020 (Bail)	The filing of this case was done long back with and undertaking for mentioning. Not in prescribed format	Not considered for the present
325.	Mr.Sanjeev Kumar Shrivastava, 9431436243	Munna sah	Cr. Misc. No. 26803/2020 (Bail)	The filing of this case was done long back with and undertaking for mentioning. Not in prescribed format	Not considered for the present
326.	Dr. Kamal Deo Sharma	ARun Kumar Singh	Token No. 6798/2020(Bail)	The filing of this case was done long back with and undertaking for mentioning. Not in prescribed format	Not considered for the present
327.	Mr. Mukesh Kumar singh, 7762960725	Bachha singh	EC BRHC99-11093-2020(Bail)	The fir has been lodged against page no. 5 & 6. Not in prescribed format	Not considered for the present
328.	Mr. Harendra Prasda,9431664594	Abhishek Kumar	Cr. Misc. Token No. 28562/2020 (R.Bail)	Petitioner is in jail 7.7.2020. Not in prescribed format..	Not considered for the present
329.	Mr. Harendra Prasda,943	Bijay Bhagat	Cr. Appeal No.(DB) No. 266/2020(A.	Petitioner is in jail custody. Not in	Not considered for the present

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	1664594		Bail)	prescribed format	
330.	Mr. Harendra Prasda,943 1664594	Surendra Yadav	Cr. Misc. No. 20942/2020 (R.Bail)	Mr. Dhirendr kumar who appearing in said case has unfortunately died on 19.08.2020Petitioner is in jail. Not in prescribed format	Not considered for the present
331.	Mr. Harendra Prasda,943 1664594	Kaushul Kumar singh	Cr. Misc./ No. Token No. 28662/2020 (Bail)	The matter relates to the regular bail. Not in prescribed format	Not considered for the present
332.	Mr. Harendra Prasda,943 1664594	Ramnarayan Ram	Cr. Misc. No. BRHC99-14355-2020(R.Bail)	The matter relates to the regular bail. The petitioner is in jail. Not in prescribed format	Not considered for the present
333.	Mr. Harendra Prasda,943 1664594	Shiom Kumar	Cr. Misc. No. BRHC99-15205-2020(A.Bail)	Apprehension of arrest. Not in prescribed format	Not considered for the present
334.	Mr. Harendra Prasda,943 1664594	Dhananjay Kumar singh	Cr. Misc. No. BRHC99-152020-2020(A.Bail)	Above mention case, the petitioner is regular student. Not in prescribed format	Not considered for the present

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335.	Mr. Harendra Prasda,943 1664594	Niku Kumar	EC BRHC 99-03722/2020 (R.Bail)	Petitioner is in jail Not in prescribed format .	Not considered for the present
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Mentioning matters regarding urgent hearing of pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	04.09.2020				
336.	Nilesh Kr. 9431442238	Munna Pd.	Cr. App(DB) 502/2017 I.A 1354/2017	I.A for bail. (Incomplete format.)	Not considered as format incomplete
337.	Raghav Pd. 9431624830	Dineshwar Kushwaha	Cr. Misc 16446/2020	Earlier case was running in the list but the same has been delisted. (Incomplete format)	Not considered as format incomplete
338.	Shashank Shekhar 9386555819	Uttam Choudhary & Anr.	I.A 1/2020 in cr. App (DB) 1242/2018	I.A filed for bail(Incomplete format.)	Not considered as format incomplete
339.	Md. Imteyaz Ahmad 9386416816	Navneet trivedi	I.A 2/2020 in Cr. App(DB) 404/2014	I.A for bail(Incomplete format.)	Not considered as format incomplete
340.	Pankaj Kr. 9102949888	Kailash Paswan	MJC No. 806/2020	Contempt(Incomplete format.)	Not considered as format incomplete
341.	Arbind Kr. Singh 9430889614	Sonu Kr.	EC-BRHC99-14165-2020	Release of vehicle. (Incomplete format.)	Not considered as format incomplete
342.	Arbind Kr. Singh 9430889614	Munsi Pd.	EC-BRHC99-08698-2020	Matter relates to PDS shop. (Incomplete format.)	Not considered as format incomplete
343.	Vijay Anand 9431024148	Chandan Kr.	EC-BRHC99-14039-2020	Release of vehicle. (Incomplete format.)	Not considered as format incomplete
344.	Ranjan Kr.	Rajesh Kr.	EC-BRHC99-	Modification.	Not considered

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	Singh 6207606799		13773-2020	(Incomplete format.)	as format incomplete
345.	Nilesh Kr. 9431442238	Chand Mohammad	Cr. App(DB) 851/2019 I.A 3322/2018	I.A for bail. (Incomplete format.)	Not considered as format incomplete
346.	Manoj Kr. 9934894192	Ravindra Ray	EC-BRHC99- 16305-2020	For filing vakalatnama for informant. (Incomplete format.)	Not considered as format incomplete
347.	Priya Gupta 9835024488	Subodh Goel & Co. Chartered Accountant	EC-BRHC99- 16194-2020	Tender matter. (incomplete format.)	Not considered as format incomplete
348.	Sanjeev Kr. @ Deepak Sahay 9304018450	Udeshwar Yadav & Ors.	Cr. Misc 11264/2020(A. bail)	For vakaltnama on behalf of petitioner. (Incomplete format.)	Not considered as format incomplete
349.	Sanjay Kr. 9334335737	Rajesh Sharma	I.A 1/2019 in Cr. ApP(DB) 1472/2018	I.A filed for bail (Incomplete format.)	Not considered as format incomplete
350.	Narendra Kr. Singh 9386124831	Tidha Yadav	I.A 2/2020 in Cr. App 1187/2016(DB)	I.A for bail (Incomplete format.)	Not considered as format incomplete
351.	Prabhakar singh 8409299998	Sangita Devi & Ors.	CWJC 10028/2016	Service matter. (Incomplete Format.)	Not considered as format incomplete
352.	Vijay Kr. Singh 9835498654	Wajahad Ali & Ors.	CWJC No. 9413/2020	Selection matter (Incomplete format.)	Not considered as format incomplete
353.	Vijay Kr. Singh 9835498654	Shekhar Kr. & ors.	E-filing 14553/2020	Selection matter. (Incomplete format.)	Not considered as format incomplete
354.	Abhishek Kr. 7004252128	Shiv Mangal Sah	EC-BRHC99- 15341-2020	Release of vehicle. (Incomplete format.)	Not considered as format incomplete

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355.	Vijay Kr. Singh 9835498654	Sonu Kr. & ors.	CWJC 9346/2020	Selection matter. (Incomplete format.)	Not considered as format incomplete
356.	Manoj kr. 9934894192	Ravindra Rai	EC-BRHC99-16305/2020	Vakalatnama has been filed (Incomplete format.)	Not considered as format incomplete
357.	Smita	Not legible	Not legible	Not legible.	Not considered as format incomplete
358.	Bimal Kr. 9431206494	Md. Murtaza	EC-BRHC99-09268-2020	Release of vehicle. (Incomplete format.)	Not considered as format incomplete
359.	Bimal Kr. 9431206494	Baijnath Sahni	EC-BRHC99-00680-2020	Release of vehicle. (Incomplete format.)	Not considered as format incomplete
360.	Ashish 9264431892	Rajendra Mishra	MJC 291/2019	Salary matter. (Incomplete format.)	Not considered as format incomplete
361.	Soni Srivastava 9835237996	Sudhir Jha	I.A 1/2020 in cr. App 1009/2019(SJ)	I.A filed for bail. (Incomplete format.)	Not considered as format incomplete
362.	Pushpendra Kr. Singh 7903909029	Shubnam	I.A 1/2020 in Cr. App 3096/2018(SJ)	I.A for bail. (Incomplete format.)	Not considered as format incomplete
363.	Manoj Kr. Singh 9431491512	Md. Jalaludding Akbar	CWJC 24498/2018	Service matter (Incomplete format.)	Not considered as format incomplete
364.	Sandeep Kr. 9431020140	Larsen & Turbo Ltd.	EC-BRHC99-15955-2020	Tender matter. (Incomplete format.)	Not considered as format incomplete
365.	Hari Kishore Thakur 9835441041	Suraj Gupta	T. No. 24728/2020(A. bail)	Withdrawal	To be Listed
366.	Aditya Nath Jha 9431062859	Madan Sah & Anr.	EC-BRHC99-05411-2020 Sc/St Act (A.bail)	Withdrawal(In complete format)	Not considered as format incomplete
367.	Sanjeev Kr.	Ramadhar Pd.	EC-BRHC99-	On 22.8.2020	Not considered

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	Mishra 9835068340		09039-2020	Registrar list was directed to verify. Case has not been listed. (Incomplete format)	as format incomplete
368.	Sanjeev Kr. Mishra 9835068340	Raj Deo Singh	EC-BRHC99-08970-2020	On 7.7.2020 permission was granted. Case has not been listed. (Incomplete format)	Not considered as format incomplete
369.	Sanjeev Kr. Mishra 9835068340	Pranita Verma	EC-BRHC99-09228-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
370.	Sanjeev Kr. Mishra 9835068340	Om Prakash Thakur	EC-BRHC99-09032-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
371.	Sanjeev Kr. Mishra 9835068340	Narvratan Yadav	EC-BRHC99-11654-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
372.	Sanjeev Kr. Mishra 9835068340	Md. Shahabuddin	EC-BRHC99-10876-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete

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373.	Sanjeev Kr. Mishra 9835068340	Md. Sayeed Khan	EC-BRHC99-09215-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
374.	Sanjeev Kr. Mishra 9835068340	Manshi Sah	EC-BRHC99-09329-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
375.	Shashank Shekhar Jha 9931880336	Pramod Kr.	T. No. 7879/2020	LokShikshak	Not considered as format incomplete
376.	Sanjeev Kr. Mishra 9835068340	Gulab singh	EC-BRHC99-10825-2020	On 22.8.2020 Registrar list was directed to verify. Case has not been listed. (Incomplete format)	Not considered as format incomplete
377.	Sanjeev Kr. Mishra 9835068340	Chandrkishore Tiwari	Case no. 12889	The SDO has passed the order without supplying the copy of enquiry report. (Incomplete format)	Not considered as format incomplete
378.	Majid M. Khan 7903444927	Md. Rizwan Alam &Ors.	EC-BRHC99-12162-2020	For quashing of FIR(Incomplete format.)	Not considered as format incomplete
379.	Md. Imteyaz Ahmad 9386416816	Sunny Deol	Cr. app(SJ) 798/2017	For I.A.	Not considered as format incomplete
380.	Anirudh Mishra 700497782	Manoj Kr.	T. No. 6672/2020	This case may be heard alongwith CWJC No.	Not considered as format incomplete

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	9			5697/2020(Incomplete format)	
381.	Satish Kr. Sinha	Not legible	Not legible	Not legible.	Not considered as format incomplete
382.	Gautam Kr. Kejriwal 853905529 5	Lalan Kr.	EC-BRHC99-15371-2020	To attach the bank account of the petitioner. (Incomplete format.)	Not considered as format incomplete
383.	Rishikesh Ojha 943162606 1	Shaukat Ali & ors.	Cr. App 581/2017	In custody for more than seven years.	To be Listed
384.	Md. Imteyaz Ahmad 938641681 6	Barelal Mahto	I.A 3/2020 in Cr. App (DB) 503/2019	I.A for bail. (incomplete format)	Not considered as format incomplete
385.	Ashok Kr. Jha 983521327 8	Nagesh Samrat	EC-BRHC99-7040-2020	Petitioner's mother died a year ago and there is ceremony on 28.09.2020.	To be Listed
386.	Ashok Kr. Jha 983521327 8	Shashi Bhushan Singh	I.A 1/2020 in cr. App(DB) 806/2018	I.A for bail.	To be Listed
387.	Harsh Singh 966191100 4	M/s Ujjain Engicon India Pvt. Ltd.	EC-BRHC99-14914-2020	Tender matter(Incomplete format)	Not considered as format incomplete
388.	Purushottam Kr. Jha 9431043413	Ranjeet Kr. Singh @ Chunnu Singh	CWJC EC-BRHC99-14209-2020	Petitioner has prayed for holding enquiry against the appointment of the Respondent No. 11 (Incomplete Format)	Not considered as format incomplete

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389.	Arvind Kr. Sinha 6204747826	Binod Kr. Sinha	CWJC 961/2020	For payment of salary	Not considered as format incomplete
390.	Shakti Suman Kr. 9430246544	Dr. Anita Singh	Cr. Misc. 1131/2020	Petitioner is in dire necessity to bring certain documents order, passed by This Hon'ble court so as to arrive at just and proper decision in the matter (Incomplete Format)	Not considered as format incomplete
391.	RajeenRanjana 9835470870	Anil Baitha	Cr. Misc. No. 17774 of 2020	For filing Show Cause (Incomplete Format)	Not considered as format incomplete
392.	Anil Kr. Saxena 9334270542	Not given	Cr. Rev. EC-BRHC99- 10294-2020	In custody since 01.10.2018 (Incomplete Format)	Not considered as format incomplete
393.	Raghunandan Kr. Singh 9835049367	Anil Tiwary	Cr. App. No. 778 of 2015 (DB), I.A. No. 3 of 2020	I.A. for bail, in custody since 10.10.2011 (Incomplete Format)	Not considered as format incomplete
394.	Ravindra Kr. Singh 9431322482	AshaKumari	CWJC No. 7205/2020	Appointment matter (Incomplete Format)	Not considered as format incomplete
395.	Ranjay Kr. Singh 9386671112	AamnaKhaton and Anr.	CWJC T. No. 9048/2020	Payment of salary (Incomplete Format)	Not considered as format incomplete
396.	Saket Kr. Singh 8051901920	Avinash Kr. @ Avinash Prasad	Cr. App. No. 649/2015 (DB)	The aforesaid case may kindly be heard as point of	Not considered as format incomplete

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				submission of sentence and bail as I.A. is pending (Incomplete Format)	
397.	Ranjay Kr. Singh 9386671112	Mukesh Kr. Singh &Anr.	Not Given T. No. 25951/2020	For withdrawal (Incomplete Format)	Not considered as format incomplete
398.	KumariSujata Sinha 9905656993	Faizy Ahmad Faizy	CWJC No. 7397/2020	For relaxation in upper age in advertisement No. 02/2020 (Incomplete Format)	Not considered as format incomplete
399.	Gautam Kr. Kejriwal 8539055295	M/s SARA Automobiles Pvt. Ltd.	CWJC No. 2605/2020	The petitioner is entitled to refund of the penalty amount which was recovered from the petitioner (Incomplete Format)	Not considered as format incomplete
400.	Ashok Kr. Jha 9835213278	Ramesh Prasad Kaushal and Anr.	CWJC No. 7066/2020	There is an order of recovery from salary issued on 20.02.2020	To be Listed
401.	Ashok Kr. Jha 9835213278	Rajeev Kr.	Cr. App. No. 3475/2017 (SJ), I.A. No. 01/2020	Appellant completed half of sentence, I.A. has been filed for bail only	To be Listed
402.	Ashok Kr. Jha 9835213278	Bimla Devi	CWJC No. EC- BRHC99- 13244-2020	Petitioner removed from post of Mukhia without any	To be Listed

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				fault on his part	
403.	ShashiBhushan Singh 9835231146	Ajay Kr. Sah	MJC No. 1841/2018	Contempt Case (incomplete format)	Not considered as format incomplete
404.	ShashiBhushan Singh 9835231146	PriyankaKumari	CWJC No. 9207/2020	For listing the same with CWJC 6767/2020 as both as same in nature (incomplete format)	Not considered as format incomplete
405.	ShashiBhushan Singh 9835231146	MamtaKumari	MJC No. 4942/2019	Specific direction has been given to accept joining and pay the salary but neither has been accepted by D.E.O., Saran (incomplete format)	Not considered as format incomplete
406.	ShashiBhushan Singh 9835231146	AktaBharti	CWJC EC-BRHC99-14363-2020	PIL (incomplete format)	Not considered as format incomplete
407.	Ashok Kr. Jha 9835213278	Mahesh Kr.	CWJC No. EC-BRHC99-14067-2020	Auction of the house is going to be held on 09.09.2020	To be Listed
408.	Alok Kr. Sinha 9304035382	Kanhaiya Das @ Kanhai Das	Cr. Misc. No. 47593/2019 (R.Bail)	Call for report from the Court below with regard to the state of trial vide order dt. 10.07.2020 (incomplete format)	Not considered as format incomplete
409.	Sanjeev Kr. Shrivastava	RakeshChoudhary @	Cr. App. No. 91/2020 (DB)	For filing Vakalatnama	Not considered as format

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	9431436243	Wakeel		(incomplete format)	incomplete
410.	Binodanand Mishra 9431046313	GunayMukhiya	CWJC No. 8821/2020	Matter relates to election of the managing committee of the Fishermen cooperative society (incomplete format)	Not considered as format incomplete
411.	Binodanand Mishra 9431046313	Sanjeev Kr. Jha	CWJC No. 8327/2020	Matter relates to interview of the petitioner for the selection of laboratory technician (incomplete format)	Not considered as format incomplete
412.	RajiveRanjan Singh 9835613117	Fanta Mandal	I.A. No. 2/2020 in Cr. App. (SJ) 3477/2018	In custody since 7 years, appellant seeks liberty to renew his prayer for bail (incomplete format)	Not considered as format incomplete
413.	JagjitRoshan 8809155439	Hare Krishna Singh and Ors.	CWJC No. 22988/2019	Salary matter (incomplete format) (incomplete format)	Not considered as format incomplete
414.	Birendra Kr. Singh 9523110555	Pappu Kr. And Ors.	I.A. No. 3/2020 in Cr. App. No. 723/2017 (DB)	I.A. for bail (incomplete format)	Not considered as format incomplete
415.	Arvind Kr. Pradhan 9507228672	Shambhunath Singh	Cr. Misc. (A.Bail) EC-BRHC99-15892-2020	For modification (incomplete format)	Not considered as format incomplete

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416.	DhananjayNa thTiwari 9430073833	AnupamaKu mari	CWJC No. 18957/2018	Petitioner challenged the selection of Respondent No8 as PDS Dealer (incomplete format)	Not considered as format incomplete
417.	Ashutosh Singh 9835073174	Smt. Rama Prasad	CWJC EC-BEHC99- 16039	The respondent authorities are working in hurried manner for erecting the electric transmission tower in the only purchased land of the petitioner without any prior consent (incomplete format)	Not considered as format incomplete
418.	ParthGaurav 8083614777	Rajeev Kr. Singh	CWJC 6829- 2020	The matter is squarely covered by the order passed by this Hon'ble Court(incom plete format)	Not considered as format incomplete
419.	Akash Raj 9931860676	Anil Kr. @ Anil Singh and Ors.	CWJC No. 7455/2020	Land Encroachme nt and demolition (incomplete format)	Not considered as format incomplete
420.	Pramod Mishra 9608339385	Vishekha Devi @ Beshekha Devi	CWJC No. 1277/2019	Petitioner is not getting family pension for long (incomplete format)	Not considered as format incomplete
421.	NadimulHasa	Md. Mosabbir	Cr. Misc. EC-	For	Not considered

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	n 9955249163	@ Md. Mosowwer	BRHC99- 14737-2020	modification (incomplete format)	as format incomplete
422.	Krishna Kr. Singh 8873397527	M/S Aman Enterprises	CWJC EC-BRHC99- 12739-2020	Respondent issued financial bid in favour of Respondent no. 5 without considering the objection filed by the petitioner (incomplete format)	Not considered as format incomplete
423.	Md. Imteyaz Ahmad 9386416816	DilipYadav @ Dilip Kr. @ Dilip Kr. Yadav	Cr. App. (DB) No. 368/2016, I.A. No. 15908/2020	Appellants seeks liberty to renew the prayer for bail (incomplete format)	Not considered as format incomplete
424.	Nikesh Kr. 9431442238	Sintu Kr.	I.A.No. 1 of 2020 in Cr. App. (DB) No. 1238/2018	In custody since 17.08.2016, I.A. for bail (incomplete format)	Not considered as format incomplete
425.	Md. Imteyaz Ahmad 9386416816	Syamdeo Sharma	I.A. No. 1 of 2020 in Cr. App. (DB) No. 513/2018	Appellant is an old man (76 years) and filed this application of suspension of his sentence, in custody since more than 3 years (incomplete format)	Not considered as format incomplete
426.	Nikesh Kr. 9431442238	Narendra Singh	Cr. App. (DB) No. 1185/2017, I.A. No. 01/2019	I.A. for bail (incomplete format)	Not considered as format incomplete

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427.	Md. Imteyaz Ahmad 9386416816	HeeraPaswan	I.A. No. 1 of 2020 in Cr. App. (DB) No. 1056/2019	I.A. for bail (incomplete format)	Not considered as format incomplete
428.	Nikesh Kr. 9431442238	Guddu Kr.	Cr. App. (DB) No. 851/2018, I.A. No. 01/2019	I.A. for bail (incomplete format)	Not considered as format incomplete
429.	Nikesh Kr. 9431442238	Ajeet Kr. And Anr.	Cr. App. (SJ) No. 3482/2019, I.A. No. 01/2020	I.A. for bail, in custody since 09.07.2017 (incomplete format)	Not considered as format incomplete
430.	Nikesh Kr. 9431442238	Bijay Kr. Mandal	Cr. App. (DB) No. 358/2017, I.A. No. 01/2020	I.A. for bail (incomplete format)	Not considered as format incomplete
431.	JagjitRoshan 8809155439	NiraKumari	T. No. 8846 (Writ)	Present writ application has been filed only for direction to the respondents for conducting the special meeting for No Confidence (incomplete format)	Not considered as format incomplete
432.	Vinod Kr. 7061545511	AmarjeetYadav	CWJC EC-BRHC99-6897/2020	Application for review medical examination to the petitioner for appointment (incomplete format)	Not considered as format incomplete
433.	Ashok Kr. 9955554879	Pramod Kr. Yadav	CWJC No. EC-BRHC99-12077/2020	Release of vehicle (incomplete format)	Not considered as format incomplete

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434.	Jagjit Roshan 8809155439	Ravi Ranjan Singh @ Ravi Ranjan Kr. Singh	I.A. No. 01/2020 in Cr. App. No. 447/2018 (DB)	I.A. for bail	To be Listed
435.	Shiv Kr. 9431034553	RekhaKumari	CWJC EC-BRHC99- 10778/2020	Matter relates to transfer of the petitioner (incomplete format)	Not considered as format incomplete
436.	Shankar Kr. 9852776539	Rajiv Ranjan Singh	CWJC EC-BRHC99- 11813/2020	Urgent completion of the incompleted portion of the NH-77 at Purani Bazar (incomplete format)	Not considered as format incomplete
437.	Shankar Kr. 9852776539	Prabhunath Singh	CWJC 12063/2015	Omission of Historic well in the survey map of 1971- 1972 which causes land dispute (incomplete format)	Not considered as format incomplete
438.	RajibRanjan Jha 9934262114	SarwarAlam and Ors.	CWJC EC-BRHC99- 05174-2020	Modification(i ncomplete format)	Not considered as format incomplete
439.	JagjitRausha n 8809155439	Sayed Ahmad and Ors.	CWJC No. 4971/2020	Salary Matter (incomplete format)	Not considered as format incomplete
440.	ShambhuNat h 9431421154	IshansinghBh adoria	CWJC No. 9038/2017	Appointment matter (incomplete format)	Not considered as format incomplete
441.	Anjani Kr .Jha 9934640630	Tribhuwan Narayan Singh	CWJC EC-BRHC99- 12203/2020	Termination of Work contract (incomplete format)	Not considered as format incomplete
442.	Awadhesk Kr. Pandit	Viresh Kr. Verma	CWJC No. 9466/2020	Post retiral benefits	To be Listed

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	9430466005				
443.	JagjitRoshan 8809155439	Binod Singh @ Binod Kr. Singh @ Bholi Singh	I.A. No. 1 of 2020 in Cr. App. No. 1475/2017	I.A. for bail	To be Listed
444.	Subhash Kumar Jha 9955767231	Anil Kumar Paswan	EC-BRHC99- 15179-2020 (CWJC) (Excise Act)	Release of vehicle (Incomplete Format)	Not considered as format incomplete
445.	Arvind Kumar Sinha 6204747826	Binod Kumar Sinha	CWJC No. 961 of 2020	Salary matter (Incomplete Format)	Not considered as format incomplete
446.	VishwaRanja nChoudhary 9835661500	Munna Kumar Manjhi	CWJC No. 7017 of 2020 (Excise Act)	Release of vehicle (Incomplete Format)	Not considered as format incomplete
447.	Kamlesh Pd. Yadav 9430213264	Shree MahavirPanc hayat Trust Samiti (BadiDigha) P.O. DighaGhat, P.S. Digha, District- Patna, through its Secretary	EC-BRHC99- 12535-2020 (CWJC)	Direct the respondents to take immediate stern action against the anti-social elements who in collusion with the private respondents harassing the vegetable sellers. (Incomplete Format)	Not considered as format incomplete
448.	MohitAgarwa l 7488260077	M/s ArunDeo Kumar	EC-BRHC99- 16114-2020 (CWJC)	The entire development al work in the City of Biharshariff, Nalanda has been stopped due to arbitrary denial of execution of agreement in favour of the	Not considered as format incomplete

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				petitioner pursuant to issuance of Letter of Acceptance for construction of Jan Suvidha Kendra Buildings in 20 enlisted Wards as per NIT. (Incomplete Format)	
449.	Manoj Kumar 9934894192	Bishundev Prasad Yadav and others	EC-BRHC99-15085-2020	Petitioner filed Vakalatnama on their behalf in Token No. 7792 of 2020. (Incomplete Format)	Not considered as format incomplete
450.	Umesh Kumar 9431830267	Mungeshwar Yadav	I.A. No. 2 of 2020 (Cr. Appeal No. 1284 of 2017) (D.B.) (R. Bail)	I.A. for bail (Appellant is in custody for more than 5 years and he is aged about 85 years) (Incomplete Format)	Not considered as format incomplete
451.	Arun Kumar 9431074172	Uday Kumar @ UdayMallah	EC-BRHC99-13958-2020 (R. Bail) (Modification)	For modification of the order. (Incomplete Format)	Not considered as format incomplete
452.	Arun Kumar 9431074172	Deep Jyoti	EC-BRHC99-10785-2020 (CWJC)	Petitioner has been blacklisted and the order of blacklisting has been passed without	Not considered as format incomplete

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				providing any opportunity of hearing on the said point. No Show-Cause has been asked on blacklisting of the petitioner. (Incomplete Format)	
453.	Manoj Kumar 9934894192	HardeoRai	EC-BRHC99-15045-2020	Petitioner filed Vakalatnama on behalf of informant in Cr. Misc. No. 23148 of 2020 (Sunil Kumar vs. The State of Bihar) (Incomplete Format)	Not considered as format incomplete
454.	Manoj Kumar 9934894192	Manju Devi	CWJC No. 3912 of 2020	Petitioner wants only direction to dispose of the Appeal No. 27 of 2012 which is pending before the Collector, Muzaffarpur. (Incomplete Format)	Not considered as format incomplete
455.	AkshanshAnkit 9771457075	Jitendra Kumar Yadav	EC-BRHC99-12812-2020 (CWJC)	Petitioner was earlier provided with Armed Bodyguard due to threat to his life and property, based on a report by the	Not considered as format incomplete

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				Police Authorities. Now, the security has been withdrawn without any notice to the petitioner or without assigning any reason. There is a constant threat to the life of the petitioner and he fears an untoward incident in absence of Armed Security. (Incomplete Format)	
456.	AkshanshAnkit 9771457075	M/s U and M Enterprises	EC-BRHC99-13740-2020 (CWJC)	Petitioner entered into an agreement with Rural Works Department, Bihar but respondents unilaterally cancelled the agreement on 19.08.2020 without any notice and in utter violation of principles of natural justice. (Incomplete Format)	Not considered as format incomplete
457.	Jai Vardhan Narayan 9852670988	Chandralekha Devi and another	CWJC No. 21648 of 2019	Petitioners are Bhoodan tenants and	Not considered as format

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				their entire land had been acquired for constructintg Pirpainti Thermal Power Project and the amount of compensatio n have already been taken by the Chairman of the Bhoodan Committee. Petitioner neither have land to cultivate nor been awarded any compensatio n. (Incomplete Format)	incomplete
458.	Abhishek Kumar 9439474248	Sri Sai Industries through its proprietor	EC-BRHC99-01499-2020 (CWJC)	Respondent No.2 has raised a demand for tax, interest and penalty under the GST Act from the petitioner without passing any order. (Incomplete Format)	Not considered as format incomplete
459.	ChitranjanSinha 9430253739	Prince and others	CWJC No. 6259 of 2019	Direct the respondent authorities under the Co-ordination Committee, Patna to consider the petitioners	Not considered as format incomplete

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				for appointment to the post of Clerks in the Subordinate Courts in the State of Bihar. The urgency is due to the fact that the validity of panel is only until 26.09.2020. (Incomplete Format)	
460.	Prakash Srivastava 8084510539	Dharamsheela Kumari	L.P.A. No. 113 of 2020	Appellant has been removed from the Post of Pramukh of Panchayat Samiti, Vaishali on 26.08.2020. (Incomplete Format)	Not considered as format incomplete
461.	Pramod Mishra 9431201416	Vishekha Devi @ Beshekha Devi	CWJC No. 1277 of 2019	Petitioner is on the verge of starvation as she is not getting her family pension since long. (Incomplete Format)	Not considered as format incomplete
462.	Manish Chandra Gandhi 9852475451	Manju Devi	Cr. Misc. No. 23050 of 2020 (A. Bail)	To file Vakalatnama (Incomplete Format)	Not considered as format incomplete
463.	Manish Chandra Gandhi 9852475451	Rahul Kumar	Cr. Misc. No. 22988 of 2020 (R. Bail)	To file Vakalatnama (Incomplete Format)	Not considered as format incomplete
464.	Manish Chandra	Pankaj Kumar Singh	I.A. No. 06 of 2019 (Cr.	Seeks early posting of	Not considered as format

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	Gandhi 9852475451	and others	Misc. No. 669 of 2020) (S.J.) (A. Bail)	I.A. No. 06 of 219 (Incomplete Format)	incomplete
465.	Krishna Kumar Singh 8873397527	M/s Aman Enterprises	EC-BRHC99- 12739-2020 (CWJC)	Work contract matter (Incomplete Format)	Not considered as format incomplete
466.	Pankaj Kumar Dubey 9097288357	Dharmendra Prasad	Token No. 26093 of 2020 (Modification)	Modification in the order dated 20.11.2019 passed in Cr. Misc. No. 72833 of 2019. (Incomplete Format)	Not considered as format incomplete
467.	Pankaj Kumar Dubey 9097288357	Om PrakashTiwari	EC-BRHC99- 15926-2020 (CWJC) (Excise Act)	Release of vehicle in favour of petitioner. (Incomplete Format)	Not considered as format incomplete
468.	Pankaj Kumar Dubey 9097288357	ShambhuYadav @ ShambhuChaudhary	Token No. 8392 of 2020 (CWJC) (Excise Act)	Release of vehicle in favour of petitioner. (Incomplete Format)	Not considered as format incomplete
469.	Pankaj Kumar Dubey 9097288357	Rajesh Kumar Singh	CWJC No. 6346 of 2020 (Excise Act)	Release of vehicle in favour of petitioner. (Incomplete Format)	Not considered as format incomplete
470.	NavjotYeshu 9934227714	RukhsanaPraween	CWJC No. 5136 of 2020	Matter relates to the election of Mukhiya which was held in 2016. (Incomplete Format)	Not considered as format incomplete
471.	Rakesh Kumar 9939095606	Arun Kumar Tibari @ ArunTibari	CWJC No. 25629 of 2019	Respondent Nos. 3 and 4 wants to file	Not considered as format incomplete

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				Vakalatnama . (Incomplete Format)	
472.	Gautam Kumar Kejriwal 8539055295	SheshnathSa h @ Sheshnath Gupta	EC-BRHC99-15304-2020 (A. Bail)	Restoration Matter (Anticipatory Bail application of the petitioner was dismissed for default for non-compliance of peremptory order). (Incomplete Format)	Not considered as format incomplete
473.	Priya Gupta 9835024488	SubodhGoel and Co. Chartered Accountant	EC-BRHC99-16194-2020 (CWJC)	The technical bid of the petitioner has wrongly been rejected and if the petition is not heard they will finalize the tender and the writ will become infructuous. (Incomplete Format)	Not considered as format incomplete
474.	Prashant Kumar 9582941399	Soni Devi @ SoniSrivastava and others	Cr. Misc. No. 23502 of 2020 (A. Bail)	Seeks permission to file a fresh Vakalatnama . (Incomplete Format)	Not considered as format incomplete
475.	Gautam Kumar Kejriwal 8539055295	Hidalgo Foods Industries Pvt. Ltd.	CWJC No. 12529 of 2018	Petitioner simply seeks a direction for disposal (within a time frame) of the Application	Not considered as format incomplete

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				dated 01.07.2017 (Annexure-4) and Reminder dated 26.02.2018 (Annexure-5). Petitioner is losing compensation in land acquisition done by Railways. (Incomplete Format)	
476.	Parth Gaurav 8083614777	Bijendra Kr.	CWJC No. 8047/2020	Land dispute(Incomplete format.)	Not considered as format incomplete
477.	Mr. Arvind Kumar, 9334428381	Sanjay Sah @ Sanjay Kumar	CWJC.No.1620 /2020, Token No.482/2020	Encroachment of unauthorised occupants from Gairmazarua lands. Not in prescribed format	Not considered as format incomplete
478.	Mr. Amit Prakash, GA	M/S Neal Kamal Steel Pvt. Ltd	CWJC.No.5676 /2020	Appearance slip for respondent(Incomplete format)	Not considered as format incomplete
479.	Dr. Shashi S. Kishore, 9334253125	Harendra Tiwary	CWJC.No.2003 5/2016	Petitioner is retired from service in the 2010 but till date neither retirement benefit not has been paid pension. Not in prescribed format	Not considered as format incomplete

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480.	Mr. Suran Narain Yadav, 9430810646	Chandiya Devi	CWJC.No.74 75/2020	The cause of action for filing this writ petition arose during the lockdown on 25.08.2020, the day on which the special meeting for no confidence motion has been held against the petitioner. Not in prescribed format	Not considered as format incomplete
481.	Mr. Arvind Kumar, 9334895401	Syed Asghar Ali	EC- BRHC99- 10886/2020	That the present writ petition is being preferred before this Hon'ble Court for issuance of writ, directing the Collector-Cum-District Magistrate, Nawada. Not in prescribed format	Not considered as format incomplete

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482.	Mrs. Shilpi Keshri, 8987365744	Arvind Kumar Singh	CWJC.No.14 511/2019	The present writ petition was taken up on 25 June, 2020, it was passed order but was showing disposed of in the case status. Not in prescribed format	Not considered as format incomplete
483.	Mr. Lal Babu Singh, 9430890430	M/s M.K. Enterprises	CWJC.No.23 948/2018	The matter relates to cancellation of the agreement in connection with installation of the solar lights. Not in prescribed format	Not considered as format incomplete
484.	Mr. Diwakar Prasad Singh, 9431091696	Ashish Prakash & others	EC- BRHC99- 11733-2020	The petitioners are diploma Holder Civil Engineers was candidate for the post of Special Survey Amin published by Directorate of land	Not considered as format incomplete

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				Records. Not in prescribed format	
485.	Mr. Ajay Nandan Sahay, 9122074248	Rajesh Kumar Ram	Token No.6766/2020	Petitioner is a poor Harijan. The fair price shops was his only livelihood. Not in prescribed format	Not considered as format incomplete
486.	Mr. Prashant Kashyap, 9835642910	Rajeev Kumar Sinha	EC-BRHC99-13245-2020	Urgency is that the present case is selection matter which is going to start in this month. Not in prescribed format	Not considered as format incomplete
487.	Mr. Gyan Prakash, 9835296541	Niranjan Kumar	CWJC.No.18153/2019	Registrar of J.P. University authorised one Arjun Pd. Yadav to take admission collect students mark sheet and do the administrative and daily work of the D.D.S.D. Degree.	Not considered as format incomplete

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				Not in prescribed format	
488.	Mr. Kundan Prasad Singh, 9334277655	Awadhesh Singh @ Awadhesh Nonia	MJC.No.181 9/2018 In CWJC.No.52 39/17	This matter was earlier heard by Hon'ble Mr. Justice Dinesh Kumar Singh on 20.09.2020 and Hon'ble Court has order to file supplementary show cause as a last indulgence, list this matter on 20.11.2019. Not in prescribed format	Not considered as format incomplete
489.	Mr. Mohit Agarwal, 7488260077	M/s Danara Agro and Packaging Pvt. Ltd.	EC-BRHC99-15613-2020	The respondent has illegally initiated certificate proceeding bearing certificate case No.8/2019	Not considered as format incomplete

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				<p>against the petitioner for recovery of the Capital Subsidy granted to the petitioner in which coercive measures is likely to be taken.</p> <p>Not in prescribed format</p>	
490.	Mr. Sanchay Srivastava, 9006110279	M/s Laborate Pharmaceutics India Limited	CWJC.No.19 514/2016	<p>Permission for the filing of the I.A. in CWJC.No.19 514/2016.</p> <p>Not in prescribed format</p>	Not considered as format incomplete
491.	Mr. Kumar Ravi Shankar, 9234799405	Prince Kumar	CWJC.No.24 134/2019	<p>Petitioners are qualified the B.Sc (Hon's) Exam from B.N.A.M.U. Madhupura but his result pending.</p> <p>Not in prescribed format</p>	Not considered as format incomplete
492.	Mr. Saket Tiwary,	Good Year Security	EC-BRHC99-	The petitioner	Not considered as format

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	8051594353	Service	15944-2020	pursuant to a tender was giving service of providing manpower and security to the respondent Patna Municipal Corporation.	incomplete
493.	Mr. Bijay Bhushan Prasad, 9934262647	Manisha Kumari	CWJC.No.11 23/2020	The petitioner who are assistant teacher in upgraded Middle School Bhagrath Pur. Not in prescribed format	Not considered as format incomplete
494.	Mr. Ravi Kumar, 9934343287 5	Shalini Kumari	CWJC.No.27 75/2020	Petitioners have filed the writ application for a prayer to allow them in the examination . Not in prescribed format	Not considered as format incomplete
495.	Mr. Rajiv Ranjan Kr. Pandey, 9431880446	Kamlesh Pathak	CWJC.No.95 78/2019	PDS Dealership license of the petitioner has been cancelled.	Not considered as format incomplete

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				Not in prescribed format	
496.	Mr. Shourya Sanyal, 9911690920	Krishnanand Mandal	CWJC.No.68 56/2020	The matter pertains to encroachment of land by respondent No.s4 to 23. Not in prescribed format	Not considered as format incomplete
497.	Mr. Hans Lal Kumar, 9431403756	Guddu Kumar	EC- BRHC99- 12627-2020	Vehicle is destroy day by day in spend place, no any recovery from vehicle. The petitioner is apprehending his arrest. Not in prescribed format	Not considered as format incomplete
498.	Mr. Hans Lal Kumar, 9431403756	Jitendra Kumar	EC- BRHC99- 03747-2020	Vehicle is destroy day by day in spend place, no any recovery from vehicle. The petitioner is apprehending his arrest. Not in prescribed format	Not considered as format incomplete

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499.	Mukesh Kumar Singh 9962960725	Smt. Sarswati Devi	CWJC No 15450/2018	The permanent permit of the bus has been cancelled. Not in prescribed format	Not considered as format incomplete
500.	Subodh Kumar	Birendra Prasad Singh	CWJC No 12161/2019	Demolition matter. Not in prescribed format	Not considered as format incomplete
501.	Pramodh Mishra 9431201416	Shyam Kumar	CWJC No 7737/2019	Illegal construction of land	To be Listed
502.	Pramodh Mishra 9431201416	Vishekha Devi @ Beshekha Devi	CWJC No 1277/2019	The petitioner is on the verge of starvation as she has not been getting her family pension since long.	To be Listed
503.	Prashant Sinha 9334142016	Nawal Kishore Singh & others	EC- BRHC99- 14105/2020	Recovery matter.	Not considered as format incomplete
504.	Satyabir Bharti	Esveegee Breweries Pvt Ltd	EC- BRHC99- 14199/2020	The payments made for	To be Listed

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	9934355055			issuance of bank guarantee is not been released by the bank., despite its having lapsed a year ago and no dues outstanding against the matter.Petitioner is facing acute shortage of funds.	
505.	Abhinav Srivastava 9234875442	Kusum Raj Institute of pharmacy & other		Mentioning matter dated 29.8.2020 through web portal . The case was filed through the web portal and e- filing no allotted was EC-BRHC99-16635/2020 . Till date the case no has not been allotted.	Not considered as format incomplete

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				Not in prescribed format	
506.	Arvind Kumar 9304296033	Kapildeo Sah & others	C.W.J.C No 23258/2018	Retirement benefit. Not in prescribed format	Not considered as format incomplete
507.	Awadhesh Kumar Mishra 9308068153	Bhola Paswan	C.W.J.C No 18257/2016	Termination of service. Not in prescribed format	Not considered as format incomplete
508.	Ms. Anukriti Jaipuridar 8986903291	The Bihar State Text book Publishing Corporation Ltd & others	C.W.J.C No 7350/2020	Arbitration Matter	To be Listed
509.	Abhinav Srivastava 9234875442	Niranjan Kumar & others		Mentioning matter dated 29.8.2020 through web portal . The case was filed through the web portal and e- filing no allotted was EC-BRHC99-	Not considered as format incomplete

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				15878/2020 . Till date the case no has not been allotted Not in prescribed format	
510.	Dr. Kamal Deo Sharma 9572307106	Arun Kumar Singh	C.w.J.C no 6798/2020	Release of vechile.	To be Listed
511.	Mr. Hans Lal Kumar, 9431403756	Harendra Sahani	EC- BRHC99- 12628-2020	Vehicle is destroy day by day in spend place, no any recovery from vehicle. The petitioner is apprehending his arrest. Not in prescribed format	Not considered as format incomplete